THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Now. we take up the Punjab Appropriation (No. 2) Bill, 1990.

## THE PUNJAB APPROPRIATION NO. 2 BILL, 1990

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE) : Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1990-91. as passed by the Lok Sabha, be taken into consideration."

Sir, I will not speak at this stage. After listening to the views of various Members, hi the reply I will say something.

The question was proposed.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Mr. Kamal Morarka. You begin. Let us be as brief j as possible.

SHRI KAMAL MORARKA (Rajasthan): Mr, Vice-Chairman, Sir, we are taking up j the Appropriation Bill on Punjab but as i is customary in the House, we discuss the Punjab problem.

THE VICE-CHAIRMAN (SHRI BHAS- j KAR ANNAJI MASODKAR): We need not be always customary.

SHRI KAMAL MORARKA: ....which is vexing the country for a long time, And the very fact that the Appropriation Bill for Punjab is to be discussed in Parlia ment means it is in a special status. Puniab is under the Central rule and this problem j has been on for so many years. I do not want to waste the time of the House by going into the background of the problem, how the previous Government tried to tackle it or aggravated it, how we in the Opposition gave various suggestions on how | Punjab problems should be viewed and, tackled. I will straightway come, in my opinion, to what the present situation is and what needs to be done. Though strictly it comes within the purview of the Home Minister, I will request the Govern ment to look at the Punjab problem in 1 totality.

First and foremost, it needs reiteration because the matter is sensitive; it is psychological—that our party stands for a political solution to political problems. We do not stand for an administrative solution to political problems. It is neither desirable nor feasible. Any time if you had tried in any part of the country to solve the political turmoil by using administrative powers, you could have succeeded for a short time, but the problem resurfaces with a greater gravity. I do not want to complicate the situation by saying how the then Government tried to solve the political problem of Kashmir by misusing its administrative powers and what the results we are seeing in Kashmir today are but the fact remains nevertheless that the political problems have to be tackled politically and unless we all learn to do that, i we will not be able to reach a solution to the problem.

Terrorism is by itself a menace not only in India but all over the world and whatever action is to be taken to tackle terrorism, there is no quarrel about it. But we must not make a mistake of thinking that every terrorist belongs to a political party, say, in Punjab the Akali Party or that every Akali is supporting the terrorists. This kind of a formulation is very unfortunate. If you go to Bombay, if you go to South, you will find that people are not much aware of the problem. In the last ten years a general atmosphere as if it is a Hindu-Sikh problem in Punjab has been created in the country. Now this totally needs to be removed. We who have the good fortune of representing our people in this august House and who move in an educated section of society, must understand that in the country people of various religions are living today and that in Punjab there is no religious problem. The problem is created by certain vested interests and, I am afraid, the problem gets aggravated because of wrong actions or inaction of political parties, whether they are in the Government or outside.

Sir, there are two or three things in Punjab which are pending and when we were in Oppisition, we had always been insisting that till action was taken on people who perpetrated the riots in Delhi, no solution was possible. According to Government official records, 3,000 Sikhs

[SHRI KAMAL MORARKA] were killed and unofficially the estimates are much more. Nowhere in history have we a case where there is a genocide of this order and not a singla person is hanged. what kind of a message are you sending through? We are quoting Jalianwalla Bagh every now and then. The total number of people who died there was 150 and shook the British empire. What has happened now? We i have become insensitive when we see that thousands of our brethren are being killed and it comes as a Special Mention! Sir I say with all the emphasis at my com- i mand that till the perpetrators of Delhi i riots are brought to book, we will never gain the understanding and sympathy of the Sikhs community and we do not deserve it. That is the first issue and I plead with the Government-I do not know what is holding up the further action when we have commissions, committees and affidavits-let us end this matter on a war-footing, let us take action on the perpetrators of Delhi riots without fear or favour because that will be our first attempt to prove our bona fides and I repeat, I say this with all sense of responsibility that any Government of the day will have to prove their bona fides when they are dealing with a community as a whole. We do not like There are a lot of certain phrases. counter-arguments. arguments and Somebody used the word Sikh Quam' and there is a big objection, somebody said 'sub-nationalism' and there is a big objection. I do not want to go into polemics, but the fact remains that India is a country of diverse religions, diverse ethnic groups, diverse linguistic groups and this fact cannot be ignored and only a Government or a political party which ignores this reality will face these problems and will never be able to solve them Tο paint India with one brush, to pretend that all Indians are the same, to pretend that equality is already there is to close oar eyes to the real problem. So we must understand that every region has its peculiar problems, Punjab has its own peculiar problems and they have to be tackled in its own unique way. The perpetrators riots, Delhi riots, to be brought to book is the first priority.

. The second priority is rehabilitation of some of the Sikh brethren who left the

This was part of the Rajiv Gandhiarmy. Longowal Accord. Five years have passed bu nohing has been done so far. If we are not able to do something for them, again the question comes whether the Central Government or the Punjab Government of the day is at all serious about solving the problem and healing the past wounds. But, in my opinion, the starting point is to first fulfil the promises that we have made and these are too very ordinary things. These need not have been even promised. After all, the State does not need a promise that if a crime is committed, the criminal will be arrested and punished. That is not a question of your promise. That is part of the law of the land. Here we have 3,000 people killed. It is an issue which is engaging the attenion of the whole nation. And due to reasons which will remain obscure to me, we find that the action is dismally slow and the general pall of suspicion is strengthened in the minds of a particular j community that they are not getting a fair deal. I think we all owe it to the ! nation, not only to the Sixth community or the Punjab State but the nation,

this matter should be settled without delay.

Secondly, I point out with a bit of an-I guish that even after this Government has come into power the situation in Punjab i of course, continues! to be serious. There has been a change of Governor. But the j local Jnnjab Government unfortunately i does not see certain hard ground realities and one of the hard ground realities is that the Director General of Police, who was i responsible for what one may most charitably call strict police action—objectively j much worse adjectives can be used against this gentleman—unless you change him, j what sort of a dialogue can you begin even j with our misguided brethren? I don't understand. You can have a Governor; you may go on changing the political matters. As j the individual citizen's level it is the police who is dealing with him and if we at any time want to start a political dialogue or i a political process, I am sorry, if we keep the same person in our front—naturally there is a continuity in his own actions-j merely because political bosses have chang-: ed, I am afraid, we are not going to create i the right climate of confidence in the youth to come forward and have discus-

sions. Of course, the Governor may have j bis own reasons. I don't want to discuss the conduct of the Governor. The Punjab Government, I am afraid, is making a j great slip in not changing the police setup in the State. If a political dialogue with i the extremists is called for, if we want a climate of confidence to be creized not, only we should call the youth and discuss with them, we should also have discussions with even some of the Akali leadership. But then it will not happen till first a j deterrent of this type is removed. If you want to keep the seme officer and the same kind of police atmosphere in the State, then you must give up the idea of a political dialogue. And I don't think it is the policy of our party to obviate the political process.

Coming to the Punjab politics, we in the Janata Dal and the National front have very little at stake politically to be accused of having an axe to grind because in | Punjab we do not exist in a big way. But the Congress Party is there. The Akalis are there, various factions of them. One thing I want to make very clear. This business of dividing and ruling or trying to divide or derive a political advantage from divisions of a political party may be a normally accepted But in certain places it political process. must end. And Punjab is one place where I think it is the duty of all of us to see that a viable leadership, a viable, acceptable leadership emerges. Unless you have a political leadership which has the support of the local people, it cannot deliver. I have to mention that great hopes were built around Simranjit Singh Mann, Akali Dal (Mann Group), after the Lok Sabha election. There was talk of the elections that they were not fair. This is hogwash, because, if the elections were not fair, five Congressmen could not have won, the Janata Dal candidates could not have won. anywhere the losing party will always say that the elections are not fair. The elections in Punjab were as fair as in any other part of the country. Now, under that garb there is a movement that the Assembly elections should not be held because the election will be held under the Shadow of terrorism and there will not be a fair election. don't subscribe to that, I want the Government to take a decision. It is for the Government to con-

sider at an all-party meeting when elections should be held. In my opinion, the sooner the better. Be that as it may, I do not want to go into the electoral controversy. One must understand again the ground reality that today any semblance of leadership in Punjab has to be built around Simranjit Singh Mann. Again we are trying to play the same politics and thing that having a dialogue with Shri Simranjit Singh Mann is not called for in the national int-rest. Whether we like it or not, political personalities emerge and they do not emerge because of our charity or because of our benevolence and they do not exist there because of our patronage. Take the case of Mr. Sheikh Abdullah in Kashmir or Mr. Laldenga in Mizoram or Mr. Phizo in Nagaland. At various times, in all these places, there was a lot of tension in many of them did things which were not acceptable and which were not within the Constitution of India. All that is different. But all these personalities did receive the unstinted support of their own people and that part we cannot ignore. If we ignore that, we would ignoring the reality. Now, whatever information we have from Punjab would only indicate that to feel that Mr. Simranjit Singh Mann is marginalised or to star dialogues with the other Akali units which do not have the support of the people would only be a foolhardy process. Of course, it is not our duty to build up Mann's political party and it is entirely his job. But we in our own subtle way, at the political level, even at the administrative level, must see that Punjab has a political party which is able to get the confidence of its people and rule the State because the only system that we know in our democratic structure is a popularly elected Government, a Legislative Assembly, a popular Government and only that can deliver the goods. I do not see any other option.

Therefore, Akali unity willy-nilly has become an absolute imperative as far as the political solution of Punjab is concerned. I know that technically, theoretically, one can argue, "Well, who are you to talk about Akali unity? It is their problem". But, as I told you, there are circumstances, there are places, there are places *in* history, where individuals can j play a very important role. But, in the long term, history adjusts everybody. And

The Punjab Appropriation

once the Punjab problem is solved and Punjab is back on the democratic road there can be again a change of Government in the normal way. But, today, unless we can help in installing a popularly elected Government in Punjab and unless we stop this mad killing, I am afraid we will not be able to get any nearer to integrating the hearts and minds of the Punjabi population with the rest of the country and that is the imperative now. I do not know when the Government can hold elections. When we were in the Opposition, we claimed always to be wanting the elections to be held. But, today, I am very happy to say....

SHRI CHATURANAN MISHRA (Bihar): He wants elections under the supervision of the UN

SHRI KAMAL MORARKA: What has the UN to do with it?

SHRI CHATURANAN MISHRA: That is all right. But that is what he has said.

SHRI KAMAL MORARKA: Sir, I am very thankful to the honourable Member.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): You are now concluding, Mr. Morarka?

SHRI KAMAL MORARKA. Sir, I am going to conclude. But Mr. Chaturanan Mishra has reminded me of one thing and he has raised a very immportant point and I would like to clarify that before ending.

become very popular, very charismatic, it is he was made the Chief Minister and he one of the tragedies of history that they go accepted the Constitution of India. Fake the beyond control and they start talking about case of Laldenga. He burnt the Indian things which are beyond the Constitution of Constitution, but then we made him the Chief India, and which are beyond the integrity of Minister! If there is a restriction on. . . . India. We need not listen to them.... (Time bell rings) {Interruptions). ...

Pradesh): What?

SHRI KAMAL MORARKA: I said we need not listen to them. They may be talking about things which are beyond the Constitution of India or the integrity of, India. But we need not listen to these

j people. But we must talk to them, we 'must surely talk to them and we cannot j say that because they have made preposterous demands they have become irre-! levant and v/e will not talk to them. i irrelevant he is not. His demand is not acceptable.

In this very House-before ending, would like to submit one thing-there was an honourable Member, Mr. Annadurai ot the DMK, and it is on record of this House that he demanded the secession of Tamil Nadu. In those days, the House used to listen to him and counterargue. After Mr. Annadurai spoke, twelve speakers spoke and explained to him that in the interest of India and even in the interest of Tamil Nadu what he was saying was wrong. And, Sir, today, Tamil Nadu is a part of India just like any other part of India. Passions of the moment have to be dealt with in their own way. By merely putting down with an iron hand if you think passions will end, they will not end. Temporarily, yes; but they will again come up. Mr. Mann has made the unfortunate demand of UN supervision of the elections or something like that. There is no question of that and he must banish that thought. But, merely because he has made a preposerous demand, to jump to the conclusion that Mr. Mann has become irrelevant is only to confound the problem.

SHRI SIKANDER BAKHT: How do you compare Jinnah and Maulana Azad?

SHRI KAMAL MORARKA: These are comparisons in history and they are creating the problem today.

You take the case of Sheikh Abdhullah. For Sir. when these figures, these personalities, 22 years he was put in prison and then again

Sir. I submit, before ending, that time has SHRI SIKANDER BAKHAT (Madhya come for us to understand that the problems of a particular place have to be resolved only by the elected leaders and the popular leaders of that place, and it is our duty to see that those individuals, instead of getting misguided or looking

Thank you.

क्री हरवेन्द्र सिंह हंसपाल (पंजाब) : वाइस चेयरमैन महोदय, बहुत दिनों से हम पंजाब की समस्याओं, पंजाब को बजट को अनफार-च्यनटेली इस सदन में डिस्कस करते आए हैं. उस पर डिबेट करते रहे हैं। आज भी मध् दण्डवते जी पंजाद एप्रोप्रिएशन विल, (तम्बर 2) 1990 फिर एक दफा लेकर इस सदन में आए ही। मैंने अनफारच्युनेट इस-लिए नहीं कहा कि हमें पंजाब के बारे चर्चा करने में कोई संकोच हैं लेकिन अन-फारच्युनेट इसलिए हैं कि जो बीज चंडीगढ़ में, पंजाब के एम.एल.ए. दवारा विधान सभा में डिस्कस होनी चाहिए वहां की जरूरत के अनुसार, वह बार-बार हमें यहां लोक सभा और राज्य सभा में डिस्कस करनी पड़ती है।

में कमल मोरारका जी की बहुत सी बातों से सहमत हूं लेकिन हम जो बेसिक प्राब्लम है पंजाब की, उस तरफ ध्यान नहीं देते । इसी वजह सं वह समस्या हल होने की बजाए, धारण करती जा रही है।

सकी । कुछ बातें कहने में बहुत अच्छी होता है। हर इंसान चाहता है कि अगर मैं माउनेट एवरस्ट के उत्पर बढ़ जाउने, क्लाइम्बड कर लूंतो सारी दनिया की अखबारों में मेरा नाम और फोटो छपगा, लेकिन यह काम होता बहुत मुश्किल हैं। . . (ब्यवधान). . इसी तरह से आज पजाब की समस्या भाउतंट एवरेस्ट से भी वडी समस्या है और यह पंजाब की समस्या नार देश की समस्या है। जब तक हम इसको इसी दिष्ट सं नहीं सोचते, उसकी एंसी प्रिशारिटी नहीं देते, तब तक वह साल्व होने वाली नहीं है।

थोड़े दिन पहले प्रधान मंत्री थी जिस्त्रनाथ प्रताप सिंह पंजाब में गए । शायद द सरी. तीस्री या चौथी दफा गए होंगे। उन्होंने बहुत सेटीमेंटल स्पीच की वहां पर. कहा कि अन्नर-मैं मर भी जाउने तो मेरी लाश को यहीं रसा जाये, दाडी की यहीं रक्षा जाये। बड़ी सेंटीमेंटल बात कही उन्हों ने और वहां यह भी कहकर आये कि मैं यहां आकर पद यात्रा करांगा, सेशन के शायद एक हक्ते के बाद । मझे नहीं पता कि वह जायों ने सा नहीं जायों ने ? जायों ने , मी इस बात पर जा रहा है। उससे क्या होगा? समस्था साल्य होने की बजाए और गंभीर रूप जिन घरों के लोग मर गये हैं, जिन माताओं के बंदे भर गये हैं, जिन बहनों के भाई मर जब यह प्रेजेंट सरकार जनता दल की गये हैं, जिन स्त्रियों के पति मर गये हैं, बनी तो उन्होंने कुछ एवशन ए'से किए कि पदरात्रा से उनको कुछ हासिल होने वाला हमें भी एसा लगा कि काबदे जंजाब की नहीं है। मैं डिस्करेंज नहीं करता, समस्या जल्दी साल्य हो सकोगी। हमें इस बात में यह नहीं कहता कि न जायें। लेकिन की सबी भी कि चलों इनके हाथों ही हो जाए, उस पद यात्रा से उन लोगों को कुछ प्राप्ति पंजाब के लोगों को राहत तो मिलंगी। लेकिन होने वाली नहीं है जिनका मैंने जिक वह नहीं हुआ क्योंकि सरकार उसका पालि- किया । उनके जरूमों के उत्पर मरहम का टिकल बीनिफिट तो लेना चाहती थी, लेकिन काम भी यह पद यात्रा नहीं करेगी। उस प्रोसेंस को कांन्टीन्य नहीं कर सकी जो अगर आप सबको याद हा तो एक वक्त था जन्हों ने स्टार्ट किया था । जायद अपनी पाटी जब सरदार दरवारा सिंह की वहां मिनिस्ट्री की गड़बड़ियों की वजह से जा प्रियारिटी थी, तब बहां 6 आदमी मरेथे। मैडिम उन्हों ने शरू में दोनी चाही, आगे नहीं चल इंदिरा गांधी ने उनकी सरकार को दर्शास्त

श्री हरवेन्द्र सिंह हंसपाल] कर दिशा था। सिर्फ़ 6 आदमी मरे थे, <sup>रहने वाले</sup> जो पाकिस्तानी है वह हम लोगों रोज नहीं मरते थें। एक दफे 6 आदमी से अच्छी पंजाबी बोलते हैं। उनको वहां कमरो और उनकी सरकार को उन्होंने बर्खास्त सं ट्रॉड करके यहां भेजा जाता है, फर्का कर दिया । आफ रोज मरते हैं मल्टीप्लेस क्या है ? दाढ़ी बढ़ा लेने और एगड़ी बांध आफ सिक्स । म गिनती इसलिए नहीं लेने से They will look like Sikhs. They बता रहा हूं कि कभी दो होती है, speak better Punjabi than us. दों से मल्टीप्लेंस, कभी तीन से, कभी चार से, कभी पांच से और इससे ज्यादा भी कायद एसे ही कुछ लाग अमृतसर के जिले होती है और रोज मरते हैं। अखबार में 3-4 दिन पहले आए और उन्होंने वालों ने यह काम तो शुरू कर दिया कि पहले सी. आर. पी. एफ. की एक पिकटे को बैंक पंज पर छापते थे अब उसको अन्दर घर लिया और मां-बहन की गाली देते हुए छापना शुरू कर दिया। पहले फ्रन्ट<sup>्र</sup>कहा कि अगर हिम्मत ह<sup>9</sup> तो बाहर पेज पर बड़ी सबर होती थी अब अन्दर छोटी निकलां। सी.आर.पी.एफ. वाले अंदर सबर होती है। हम सब लोगों इवारा दबके रहे बाहर नहीं निकले। अगले उसी दिन कन्डम किया जाता था, हाउस दिन काफी फोर्स इकट्ठा किया और पांच में चर्च होती थी, पंजाब पर डिस्कशन गांव के 15 साल से 35 साल के नौजवानों होताथा। अब क्या हो गया ? वी आर को एक तरफ खड़ा कर दिया। अखबार युण्ड टुइट, आज किसी को पता ही नहीं ने 200 की गिनती लिखी हैं। उनकी होगा कि पंजाब में कल कितने भरे, भार-मार कर धुनाई की गयी जैसे जानवरों क्योंकि यह तो रुटीन हैं। पंजाब बालों की धुनाई नहीं की जा सकती । जानवरों के बेटे मरते हैं, बाकी हिन्द्स्तान को क्या के जब दो डन्डे मारते हैं तो तीसरा मारने लेना है, कोई जिक्र नहीं करता। के बाद सोचते है कि इसको चोट लगती सरकार को इस बात का कोई ध्यान नहीं होगी। इन्सान के बेटों की मार-मार है। परसों आपने एक सबर पढ़ी होगी, कर धुनाई कर दी, असबारों में फोटो मुझे नहीं पतानेशनल प्रेस में थीयानहीं छिपी। पद यात्रा सुनकर जरूम ठीक हो लॅकिन पंजाब के अखबारों ने वहां के जायेंगे ? उस पर हम यह महसूस करते

मुस्लमानों से मेरा मतलब लाहार के

नौजवानों की नंगी तस्वीर छापी पीछ की है कि लोग टैरोरिस्ट मल्टीप्लेस करैंसे होते तरफ से जिसमें सारा जिस्म खिला हुआ हैं। टैररिस्ट्स मल्टीप्लाई एेसे होते था, बाब हो रहेथे, कोर्टलगी हुई थी। हैं। अब वे 200 बरों के नौजवान पता कहीं गिरे नहीं वह । पता नहीं नहीं इस लायक रहे कि नहीं कि वह कौन, हो सकता है कि वह पाकिस्तान से टैरिरिस्ट्स दन सर्क, उनके कानदान में आए हुए मुसलमान हों। मैं यह बात बाकी लोग क्या करेंगे ? वे पाकिस्तार इसलिए कह रहा हुं---यह कह देना कि नहीं जाएंगे? जहां जा सकरेंगे वहां सिस टैरोरिस्ट, भी आज यहां स्पेश्ल शेशन जाएंगे, ट्रॉनिंग लेंगे, रिवाल्वर लेकर हुआ, शायद श्री कपिल वर्मा ने हमारे आएंगे, राइफल्स लेकर आएंगे और जो यहां से किया, यू. पी. की बात कर रहे उनसे बन पाएगा करेंगे। किसी के साथ थे और कहने लगे कि वहां पंजाब से भी एपेशा ट्रीटमेन्ट हो तो वह ऐसा ही टरारिस्ट आए हुए थे हाऊ डूय नो, सोचने पर मजबूर हो जाएगा । चाहे मेरे लाहौर के रहने वाले जी मुसलमान हैं, साथी मूझ से नाराज हों, हमने सब कुछ

लोगों ने उससे कोई सबक नहीं शीखा। हो रही है मेरी इन बातों से ? ठीक है, आपको आए हुए 9-10 सहीने हो गए । आप एलाई ही इस गवर्नमेंट के लेकिन बात कमल मोरारका बोलकर चले गए. होते ते मैं उनसे कहता । उन्होंने शाइल्ड आप कहते हैं वहां पर बेरोजगारी दूर कर शब्दों में कहा कि पोलिटिकल प्राब्लम्स का देने से समस्या हल हो जाएगी । प्रधानमंत्री पोलिटिकल सोल्युक्त होना चाहिए। जी वहां गए, कहने लगे कि हम वहां पर नौज-Government.

क्यों नहीं कराते ? मैं मानता हूं कि हमारी सरकार से ग्लितियां हुई । चाही मरे साथी मुझ से नाराज हो जाएं, मुझे इस दात की कोई चिन्ता नहीं है।

We made political mistakes and that is the reason why we are sitting here on this side.

लेकिन जो आप लोगहैं नावह भी कछ नहीं कर पारहेहैं

You will meet the same fate, I tell you. If this Government can solve the Punjab problem, you will prolong your rule, I tell j vou. I can guarantee.

मझे इस बात का कोई सरोकार नहीं है कि सरकार कौन सी चाहता हूं कि पंजाब की समस्या जल्दी हल हो । आप समझते हं कि सिक्सों को दबाकर, मेरी बात को कम्युनल न समझा जाए, जगर कोई यह समझता हो कि सिक्सों को दबाकर, भारकर, डराकर, धम्काकर पंजाब की समस्या हल हाँ जाएगीतो यह उसकी भूल **ह**ै। तरह पंजाब की समस्या हल नहीं हो • सकेगी । हिस्टी उठाकर देख लीजिए

**एक माननीय सदस्य**: रास्ता तो बताइए ।

श्री हरवेन्द्र सिंह इसिपाल : मोरारका ने आपको बताया कि पोलिटिकल प्राब्लम का पोलिटिकल सोल्युशन है, डंडा भारता नहीं है। आपको समझ नहीं बातातो मैं क्याकर सकता हूं?

एक माननीय सबस्य : आप ही बताइए ।

इस्तेमाल करके दोन्न लिया लेकिन आप हुं, आप जल्दी में क्यों हैं ? कोई दिक्कत यहां तो स्निए । जल्दी क्यों हो रही है आपको? You are in power. You are in वानों के लिए रोजगार पदा करेंगे। बहुत अच्छी बात है। करिए।

> कुमारी स्रोज खावड कहां से करने ?

थी हरवेन्द्र सिंह हंसपाल : करिए, कहां से बताएं ? मैं तो यह कहना चाहता हुं कि बाज की हमें फिगर्स बता दीजिए कि कितना इम्प्लायमें ट आपने वहां जनरेट किया है ? जिन 200 लड़कों को पीटा गया, वह प्राव्तम नौकरी दोने से साल्व हो जाएगी ? जो वहां पर राज 35-40 लोग मरते हैं उनके घर के लोग आपसे नौकरी लेने आएंगे ? वे पहले बदला लेंगे ।

पेप्सी प्रोजेक्ट होतु कहा गया कि इससे 50,000 आदिमियों के लिए इम्प्लायमें ट वहां जनरेट होगा। गवर्नमेंट को कोई आपत्ति नहीं हैं। एक आदमी का इम्प्लाय-में ट वहां जनरेट नहीं हुआ और जिस काम से वह आए थे वह आपकी सरकार ने करवा दिया । पेप्सी ड्रिंक वहां पर अागया ।

इस गवर्नमेंट के वक्त में आज से महीने पहले इस सदन में जब मुफ्ती साहब एक्सटेंबन का प्रस्ताव लेकर आए थे, यहीं से बोलते हुए मैंने कहा था कि आप गलती कर रहें हैं। मेरी पार्टी के लोगों ने उनको 6 महीने की एक्सटेशन दी ।

प्रो. मध् दण्डवते : सदन ने दी ।

भी हरवेन्द्र सिंह हंसपाल : तद मैंने कहा था कि अप यह गलती कर रहे हैं। यह टाइम दोबारा नहीं आएगा, अभी इलेक्शन करवा लीजिए। लेकिन आप नहीं बाने। श्री हरकेन्द्र तिंह हंतवाल : मैं ही बताता हम तभी करवाकर हट थे लेकिन आए ने यह

श्री हरवेन्द्र सिंह ह सपाल बात कह दी कि हम दोबारा नहीं आएंगे, हमें 6 महीने की एक्सट्यन दे दीजिए । हमने कहा ले लीजिए । आज आपके पास है। जिसका मरजी भाई उठाकर ले आइए, क्या आप्रान बाकी है ? तीन आप्रान आपके पास बाकी है। पहला यह कि पंजाब के अंदर डिजाल्व्ड ए संबली को रिवाइव करने की आप कोशिश कर रहे हैं। सबसे बड़ी गलती आप करोंगे उसको रिवाइव करके। कारण यह है कि आप सार हिन्द्स्तान के गवर्नरों को Money to whom? डिफंक्ट कर देंगे। कल किसी स्टेट में किसी एसिबली को गवर्नर डिजाल्व करेगा PAL: To the administration and police. तो चीफ मिनिस्टर कोर्ट से स्टेले आएगा। अगर रिवाइव भी करोंगे तो कितना उसका टाइम बचा है ? एक महीने के लिए रिवाइव करकी क्या कर गें ? इसका मतलब यह है कि आप तीन साल के लिए प्रेसिडेंट रूल वहां लगा देंगे । पंजाब को लोगों को साथ यह not coming forward. खिलबाड़ आप करना चाहते हैं ?

संडिंग आप्तान आपके पास है एक्सट्इन आफ प्रसिडंट रूल । कितनी दोर तक इसको एक्सटंड करना चाहते हैं ? मुक्ते पता नहीं है मेरी पार्टी ने क्या फौसला किया है, लेकिन मैं अपनी पार्टी के अन्दर जोर लागा-जंगा लेकिन एक्सटॅशन के कितने दिनों के अंदर आप पंजाब समस्या को साल्व कर दंगे ? इसकी आपको गारंटी करनी पडोगी कि एक्स-टरेन के बाद इतने दिनों में पंजाब की प्रावलम साल्व हो जाएगी । पंजाब का नौजवान मरना बंद हो जाएगा । मैं सारी बातें इस चीज को बेस बनाकर कर रहा हूं कि पंजाब का नीजवान मरना बंद हो जाए ।

तीसरी आप्यान आपके पास है उलेक्यान की जिसको आप करवाना नहीं चाहते। मझे नहीं पता कि आपके पास कोई और आकान है या नहीं । आप एक्सर्टशन चाहते हैं। आज पंजाब में क्या हो रहा है ? प्रेंसिड़ ट रूल के अंदर आदमी मर रहे हैं जो मौने इतनी देर अपनी बात कहने की कोश्चिश की । करपान इतना ज्यादा है कि जिसका अंदाजा करेगा।

नहीं लगाया जा सकता । मैं यह नहीं कहता कि हमारे टाइम में नहीं था, लेकिन हमारे टाइम से मैंनी टाइम वह मल्टीप्लाई हो गया जिसका मरजी होटा उठाकर ने आइए । पैसा ले लीजिए और तब छोडिए । पैसा नहीं है तो जमीन बेच दो, घर बेच कर पैसा दोकर बंटे को वापस ले जाइए, भाई को ले जाइए ।

SHRI E. BALANANDAN (Kerala):

SHRI HARVENDRA SINGH HANS-: एडिमिनिस्टैशन की कोई जिम्मेदारी नहीं है। They are not answerable to the people. मै यह कह रहा था कि आपके पास तीन आकान है। या : कॉन वा याध्यन केंग वा ते है? The time is very short, but the Government is

PROF. MADHU DANDAVATE: Even

SHRI HARVENDRA SINGH HANS-PAL : Even now, you are not coming forward with any proposal.

PROF. MADHU DANDAVATE: I said, time is very short even in the House.

SHRI HARVENDRA SINGH HANSPAL: The time is very short.

मझे पता नहीं आप क्या आश्वस्त लोंगे। जो लोग यह कहते हैं कि पंजाब के अंदर सस्ती करने से वहां की समस्या हल हो जाएगी, वह बहत वडी भल में हैं। उनका इंटरैस्ट वँस्टड है । वह हिन्दू-सिख फ्लिसाफी में विश्वास करते हैं। वह सेचते हैं कि वहां सस्ती करके बाकी हिन्द स्तान में हिन्द बोटर्स को खुझ कर लेंगे। वह यह सम्भने हैं कि हम इलेक्शन में बहुत सारी पार्लियामें टकी सीट जीत लेंगे। पंजाब की समस्या हल होनी चाहिए। उसकी बैटर पोजिशन होगी जो भी इस समस्या को हल

नाकों की बात अलग है मैं आकट्राय की दान पता नहीं रूपों ? मैं शायद कहीं दोला होना

में कुछ बातें और करना चाहता था, कर रहा हुं। मेरी बात शायद आपको अच्छी है, वहां से हथियार आते हैं, वहां से रेट बढ़ा दिये। बढ़ाने थे तो थोड़ा-थोड़ा समगीलग हाता है, अफीम आती है, हैरोइन करके बढ़ा देते, एकदम से दूगना क्यों कर अपती है तो क्यों नहीं उसको बार फुटिंग दिया । बढ़ाने के लिए कोई इनकार नहीं

मैं आपसे एक बात और करना चाहता हुं। पेप्सी प्रोजेक्टका जिक्र आया था। पेप्सी प्रोजेक्ट जब यहां सेक्शन हुआ। और जो मदद दिये गये, जो कंडीशंस रखी गयी थी उसमें य**ह**ेभी था कि 25 परसेंट से ज्यादा पेप्सी ड्रिंक नहीं बनेगा लेकिन हम देख रहे हैं कि अभी किसीभी चीज की प्रोडेक्शन शुरू नहीं हुई। फूड प्रोसेसिंग जिसकी वजह से यह पेप्सी प्रोजेक्ट से क्शन किया गया. जाज तक कोई प्रोडक्शन सुरू नहीं हुआ हुआ है तो बहुत कम । मैं बापका ध्यान दिलाना चाहता हुं कि टमाटर की कराई गयी लेकिन वहांटमाटर लोने नहीं गया टमाटर संड्ते रहे। पता नहीं क्या-क्या बनना था उससे । हम दोख रहे हैं कि वहां पर वह पेप्सी डिक्क बनाने में कामयाब दूसरी बात यह है कि आपने यू.पी. में हो गये। मुझे नहीं पता आपकी सरकार में तो आकट्टाय बंद कर दी और पंजाव में डबल किनि उसको दोखता है, जो मृद्दो, जो कांडी-कर दी । 15-20 या 30 करोड़ आ शंस उनको पूरी करनी थी और जिसके बाद जायेगा तो उससे कुछ ज्यादा फायदा हो पेप्सी डिक्कबनानी थी वह कोई कंडीशन परी जायोगा पंजाब सरकार को ? वहां पर नाको नहीं की। मेरे पास डिटल्स हैं, डाक में ट्रेस कत्म करने से इंसीडर्ट्स, हत्याएं कम हो हैं। जो उन्होंने एक्सपोर्ट कामिटमेंट किया जायंगी जबिक आप नाके दढ़ा रहे हैं। पुलिस था वह भी कोई कम्पलीट नहीं किया। मुझे

[श्री हरबेन्द्र सिंह हंसपाल] तक हमें इण्डस्ट्रियल लाइसँस तक नहीं दिया दे देते ? चण्डीगढ़ अनिष्ठवाइडेड पंजाब गया है। सरकार को आपरेट नहीं करती। की केंपिटल थी। जब पंजाब स्टेट एकजीस्ट मैं पूछना चाहता हूं कि जब सरकार कोआप- करता है, भारत के नक्कों के उत्पर है तो रटे नहीं करती तो पेपसी डिक़ कैसे आ चण्डीयह पंजाब को जाना चाहिए । उसमें गया ? या तो सरकार में से किसी की उनके सोचने की, दो राय करने की और कोई डिबेट साथ मिलीभगत है या सरकार इतनी बेंफिक करने की दात ही नहीं है। पानी आप है कि उनको पताही नहीं कहां क्याहो रहा दीजिए । नहीं दे सकते है तो कोर्टमें है। मेरा पेप्सी डिक़ से, पेप्सी कम्पनी से भेज दीजिए, कोर्ट के आर्डर लीजिए। जहां कोई विरोध नहीं है। इस बात की चर्चा पंजाबी बोली जाती है, पंजाबी स्पीकिंग एरि-मैं इस वक्त इसलिए कर रहा हुं कि जो याज है वे उसको दीजिए। वह दने से बोनिफट्स पंजाब को फार्मर्स को पहुंचने चाहिए गुडियल जेस्चर पदा होगा । लोग सोचेंगे उनको टाटली इग्नोर कर दिया गया है, बिल- कि सरकार हमारा ध्यान कर रही है, सरकार कुल उनको फायदा नहीं हो रहा है। वहां हमार लिए अच्छा सोच रही है। मैं यह पेप्सी पहुंचे, लेकिन उसके फायदे भी पहुंचने नहीं कह रहा हूं कि यह दे देने से आपकी चाहिए। यह काम सरकार को करना है, समस्या हल हो जाएगी। लेकिन यूरोज दी सरकार को दोवनाहै।

करूं, यह अच्छा नहीं लगता। लेकिन अंत मैंने कहा, सख्ती से पंजाब की समस्या हल में यह कहना चाहूंगा कि मध् दण्डवते जी होने वाली नहीं है। पिछले 10 महीनों आपकी शक्ल इस सदन में दंखने को, आपका से आप भूल कर रहे हैं। इसको छोड़ रिष्लाई बार-बार सुनने को, मन चाहता है, वीजिए और लड़कों को मारना-पीटना बंद आप बहुत अच्छा बोलते ह<sup>4</sup>, लेकिन क्पया कीजिए। श्री मोरारका जी ने जो कुछ कहा पंजाब एप्रोप्रिएशन बिल को लेकर द्वारा इस उससे में पूरी तरह से सहमत नहीं हैं। सदन में मत बाइए, इसका कोई हल ढुंढ़िए। But ne n आप महरवानी करके पंजाद की समस्या को पंजाब में इस वक्त जो लेट लूज है और रैन ग्मराह नहीं है, बहुत थोड़ें संहैं।

एक बात कह कर मैं अपनी बात खत्म करता हुं। कहा जाता है कि चण्डीगढ़ इरिस्तेवेन्ट है, पानी इरिस्तेवेन्ट है, पंजाबी (Punjab) : Mr. Vice-Chairman, Sir, at the स्पीकिंग एरियाज इरिलंबेन्ट हैं। माल beginning, I would commend the speeches लिया, लेकिन इससे समस्या हल नहीं होगी । Hanspalji. I think they have put the Punjab जो चीज आपने कमिट की है, उनको वह problem in the correct perspective. I agree

दिया, लेकिन आप पंजाब को दीजिए, पंजाब और उनको पता चल गयातो पेप्सी के मैनेजिंग का हक बनता है। मैं पुरानी बात को लेकर डायरेक्टर की चिट्ठी आयी कि वह क्यों बैठ जाउने तो ठीक नहीं होगा । महाराष्ट्र नहीं कर सके। उन्होंने यह कहा कि सरकार की मुम्बई क्यों मिला? लेकिन वह तो हमार साथ को आपरेट नहीं करती इसलिए उसको मिलना ही था, महाराष्ट्र के एरिया में हमारे प्रोजेक्ट्स डिले हो गए हैं। अभी था। गुजरात मांगता तो क्या आप उसको बाल । दाल को उत्तंचा करने के लिए इटि अब मैं सरकार की बहुत ज्यादा ब्लेम लगाएंगे तो उससे बात बनती है। जैसा

But he has hinted the thing in the right

आफ टेरर ह<sup>4</sup> उसको आप बंद करिए । इन शब्दों के साथ मैं आपको धन्यवाद दोता हो जो अपने मुभे बोलने का मौका दिया।

SARDAR JAGJIT SINGH AURORA made by hon. Shri Morarkaji and Shri with every thing that Shri Hanspalji has said दीजिए। हमसे गलती हुई, हमने नहीं about the problem of Punjab. He

has pointed out very lucidly and clearly do in three-and-a-half months, things have where the fault lies. gone from bad to worse.

Sir, it is very unfortunate that the National Front Government had not only promised that once they came to power, they would hold elections in Punjab 5.00 P.M. but, after coming into power, for reasons best known to them, they decided to ask for six months' extension so that a congenial atmosphere could be created in punjab before elections were held. You, possibly, would remember that I was the one person who voted against the extension and I maintained that that congenial atmosphere would not be created in six months by withholding elections and, in fact, things would get from bad to worse. If the National Front Government is honest they should admit that it was wrong on their part to ask for extension, and they should have held election in February or March or April, because today the situation is much worse. It become worse because, instead of working out a new solution to the problem and handling the matter deftly, j they decided to follow the same method 'thai had been in operation for three years, So, instead producing results, it has j brought things from bad to worse.

Mere sympathy is not sufficient. People in Punjab, and the Sikh community, particularly, have lost faith in the Delhi durbar. When the Prime Minister went to Amritsar and visited Sri Harmandir Saheb, popularly known as the Golden Temple, people's hopes were aroused, but when he went again to Punjab to hold an all-party conference at Ludhiana, massive police force was used to ensure his security, and the effect of his visit to Amritsar started diminishing. Yet I would say that still there is feeling amongst the people of Punjab that the National Front is sincere about its efforts. But, what is happening in practice is that the police is committing atrocities and there is no change in the officials who were there with the old administration. In spite of the fact that several requests have been made-which shows that the present Delhi durbar is in no way different from the Delhi durbar of old. That is the perception of the people in Punjab, that is the perception of the people in the villages there. Therefore, may first request is, if you are sincere, you should realize that with what you have tried to

Today violence is on the increase and, more than that, extortion in the last six to eight months has gone beyond the limit. Today, not only Hindus but even the well-to-do Sikhs living in the villages find it difficult to live there and they have moved to towns. Latest information is that they are not safe from extortion even in Amritsar and other small towns like that.

...(Interruptions)...

So, now we have to consider, and face it boldly, that we have to find another solution to this problem. What can be the other solution to this problem? I agree with the hon. Member, Shri Hanspalji, that trying to revive the old Assembly is not going to solve the problem.

About the idea of finding a leader who is acceptable to the Centre and trying to build him up, the chances are that he would lose his credibility with his own people. So, don't try and find leaders who are acceptable to you. The people of Punjab and the Sikh community should ' be given a chance to decide which leader they would like to have.

The situation today, because of violence, is such that the political parties as such rare no longer relevant. After ten years of violence, there is no political party which i can really say that it has functional follow- ing or that it- can go freely and talk to people, hold meetings and that it is not afraid. The violence has damaged them i more or less. So, how are we going to set j about finding another course of action?

After a great deal of thinking, I per-: sonally feel that election is the only answer. j All democratic activities have stopped in Punjab for a number of years, and that has made the political parties irrelevant. If you want the political parties to come back again, even under the present cir-| cumstances you have to set the process of holding elections.

I know, a lot of people say, and I do not blame them for it, that under present conditions you cannot hold elections because the people are so frightened that they will only vote under the fear of the gun. I am afraid I cannot buy that.

{Sardar Jagjit Singh Arora]

The Punjab Appropriation

319

The Government should take the trouble of carrying out certain pre-conditions for holding the elections. What are those pre-conditions? that there is no doubt in my mind One is that the people of Punjab and the who are basically, villagers of Punjab Sikh, still have faith in this predominantly country. They do not want Khalistan. But they are getting fed up. In fact, they are between the devil and the deep sea. On one side they are being robbed and killed by the terrorists, and on the other side they being plundered by the unscrupulous police. I have come to know that the vigilante groups which were started by the Government—it is known that those groups j existed—were disbanded by the present) Government when it came into power. They are back again because the Director-General of Police wants to have them back, the same Director-General of Police who really stands in the way of letting this Government getting closer to the people. But, instead of having the courage of removing him, I find that as the time goes on, the administration in Punjab has '.become so dependent on him and is so concerned about what the police may do j or may not do-they are doing enough damage as it is-that they are not ready to touch it or even point a finger at it. If that situation remains, I am afraid you will not be able to hold elections because it is not in the interest of the unscrupulous; police and these vigilante groups which ■ have made their fortunes out of the misery of the people, that there should be elec-i tions. It is not in the interest of the extremists who are being helped by Pakistan that you should hold elections, because the extremists very wellknown that in an election people will not them. Pakistan does not want vote for elections to be! held, because they know that if election is held, the present course of violence, instead of increasing, will decreasing slowly, not straightway. I would like to, stress this word 'slowly', may be very slowly. Therefore, isn't it amazing that you want the hardliners to fail, you want the nefarious design of your unfriendly neighbour to fail, but you are following' the same course which suits them? The j only way you can stop it is to start democratic process. How do we set about

it? I mentioned this six or five months i ago when it was decided to extend the President's Rule. I said one thing at that time. Have full faith in the people; stop i worrying about who is going to be the leader. A leader will emerge from the people, in whom you must have faith. The j second thing is that the present police machinery must be changed. The junior officers at various levels, who have been there for a long time have worked their modus operandi with criminals and others. Please change them. It is not difficult. When they go into a new area, they will not be able to set these things up so quickly. The next point is you tell the Punjabis, | tell the Sikh community, that all the promises that you had made, you are going to fulfil them. One of the main things that you have got to tell them is that the Punjab fanner will not run short of water. That is his lifeline. Therefore, you have to give him that assurance. Tell them that it is the Government's policy to give greater autonomy to all the States and Punjab will be given the same treatment as the rest of the States. There would be no invidious relationship with Punjab as has already happened with regard to the rights of a riparian State. This should be told often enough over the radio by speeches of the Ministers and the Governor.

Next thing I would suggest is to please try and re-establish the civil Government in Punjab, which does not exist there at the moment. The police, people are frightened of it and they hate it and tuft always arouses passions and the spirit of revenge. Therefore, strengthen the civil administration. Let the civil administration look at the doings of the unscrupulous police, where they have gone wrong and have the courage to punish those people who go beyond the pail of law. There are many cases that have occurred and have been brought to the notice of the administration, but no action has been taken against the guilty. I was pleased to learn that you have decided to have a small organisation in Jammu and Kashmir to go into the malfunctioning of the security forces, who will then suggest what action should be taken against the wrong-doers. Well, I have been shouting for that for the last four years since I have come to this august House, but so far. I have never had

the satisfaction of knowing that any person, who had committed heinous crime, who had killed innocent people and it was known to the Government that the man was not innocent, was proceeded against. Last of all nearer the elections, I would suggest, you can send additional security forces or Army units whose job would be to carry out active patrolling in the area giving the people confidence that they will be allowed to vote without fear and favour. If you do that and tell them that you are going to fulfil the various promises that you made, you will find that the people will vote for. The people they want to vote for. This fear of doom is being overdone, deliberately overdone by various parties who know that they have no chance of winning in that State.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Thank you.

SARDAR JAGJIT SINGH AURORA:, Sir, I will take one minute.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): You will be surprised to know that I have given you five times more than your allotted four minutes. I have given you 20 minutes more.

SARDAR JAGJIT SINGH AURORA: Okay, then, may I finally end up by saying that believing in the sincere intention of the National Front, I would once again request them with all sincerity that they should have guts. As they say "A faint heart never won a fair lady" and Punjab is a real fair lady once you get close to it. Thank you. (Ends).

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Shri Krishan Lal Sharma, Please be brief.

श्री कृण्य लाल कर्मा (हिमाचल प्रदेश) : उपसभाध्यक्ष जी, मैं पंजाब विनियोग (संस्थांक 2) विधेयक, 1990 का समर्थन करने के लिए खड़ा हुआ हूं।

पंजाब में जो समस्याएं हैं, उनके बार में अलग-अलग राय हो सकती हैं और मेर 11—522 RSS/90 मित्रों ने जो राय जाहिर की हैं, जरूरी नहीं कि उस राय के बारे में सब लोग सहमत हों।

सब से पहले, जो इस समय चर्चा इलंक्शन के बारे में की गई हैं, उसको भी में यह चाहूंगा कि हम ठीक परिपक्ष में देखें। हम चुनाव के खिलाफ नहीं हैं। लोकतन्त्र में चुनाव तो होना ही हैं। चुनाव तो होना चाहिए, किन्तु में यह पूछना चाहूंगा कि अगर हजारों की संख्या में लोग अपनी-अपनी कंस्टीट्युएंसी में नहीं रहेंगे, जिनको वहां वोट करना है और अगर हम यह स्थिति भी पैदा नहीं कर सकते कि लोग निर्भय और निशंक होकर वोट कर और हम इलंक्शन की बात कहांगे, तो आखिर इलंक्शन हम किसके लिए चाहते हैं?

जिस तरह से अरोडा जी भी कह रहे हैं, मैं इससे सहमत हुं कि हमें लोगों पर विक्वास होना चाहिए। अभी मैं ने एक खबर पढी कि कुछ संसद सदस्यों से सरकार ने चुनाव के बारे में बातचीत की है, चुनाव के बारे में चर्चाहुई है। मैं चाहुंगा कि इस प्रासंस को और चलाया जाए और पंजाब में जितने भी राजनैतिक दल हैं, कांग्रेस हैं, भारतीय जनता पाटी है, वामपंथी दल है, सी.पी.आई., सी.पी.आई. (एम) तथा और भी दल है, ईवन अकाली दल है---उन सब को---पंजाब के दलों को, आखिर पंजाब में चनाव होना है--तो पंजाब के सब दलों सलाह-मश्विरा करके अगर चुनाव की राय बनती है, तो चनाव कराया जाये। उसमें कोई आपित्त नहीं है, लेकिन जिस समय यह चर्चायें होती है कि हम शायद घोड़े के आगे गाडी बांधना चाहते हैं। हम कहते हैं कि परिस्थिति चुनाव के अनुकुल होनी चाहिए, तो फिर चुनाव कराये जायें।

कुछ मित्रों की यह राष्ट्र है कि चुनाव करवा दिये जाएं, और परिस्थिति अपने

[श्री कृष्ण लाल शर्मा] आप अनुकृत हो जाएगी। अब यह अंधरे में छलांग लगाना, गैम्बल करना, यह कहां तक ठींक है, इस पर विचार करें ? लाल डंगा भी यही अनुभव हैं। अगर पार्लियामेंट के की बात कही गई। मैं आज यह कह सकता हं कि लाल डंगा से जो बात-चीत हुई तो होता तो शायद हम यह भी चुनाव कराने के उन्होंने आर्र्ज सरंडर किए । आर्र्ज सरंडर लिए सब लोग आगे बढ़ते । उसका जो हुआ करके भारत के संविधान में विक्वास रख आप अच्छी तरह देख लीजिए। आज भी करके और पीसफूल मीन्ज मों विक्वास रख अभी तक कुछ लोग संविधान की शपथ कर जब वह सामने आए तो उस समय वहां नहीं ले रहे हैं। चून कर आ गए हैं लेकिन परिस्थिति लागू हुई और मुझे इस बात की संविधान की शपथ नहीं लेते हैं। अगर खुकी है कि लाल डॉगा उसके बाद अपने यही स्थिति पंजाब में आप असोंबली के शब्दों के साथ जिये और फिर बाद में चाहे चनाय करा कर पैदा करना चाहते हैं तो मुभी वह फिर गवर्नमेंट से भी हटा दिए गए तो कोई आपित्त नहीं है? मैं इससे सहमत भी उन्होंने कोई दूसरा रास्ता नहीं अपनाया। हुं कि अगर कोई नाजायज बात हो रही है, अब आप चाहते हैं कि कोई नेता पंजाब में भी अगर किसी के साथ अन्याय हो रहा है, अत्या-आए । यह हम भी चाहते हैं, लेकिन यह चार हो रहा है, और अगर इस बार में नहीं है कि पंजाब में अवसर नहीं दिया काश्मीर में कोई फोर्स बनाई जा रही है, गया । 1985 में अकाली दल की सरकार अगर कहीं एट्रोसिटीज गलत हो रहें हैं तो वहां पर बनी । सुरजीत सिंह बरनाला वहां चीफ मिनिस्टर बने । फिर उस सरकार को क्या हुआ ? किस तरह से वह सरकार गई, क्यों गर्ड ? मैं आज तक यह नहीं समझ पाया कि जो लोग वहां चुनाव चाहते हैं, मानो अकाली दल है वह भी सब लोग मिल कर, एक हा कर कोई बात नहीं कहते। अब उनको भी एक करने की जिम्मेदारी कोई दसरा लेगा? अगर आज सब से बड़े नेता वहां थी सिमरनजीत सिंह बने हुए हैं, एक वर्ग के लोगों का विश्वास उनको प्राप्त है. सब लोगों का नहीं है और वह इस समय यहां कह रहे हैं कि मुझे खालिस्तान चाहिए, यू.एन.ओ. के अधीन चुनाव कराए जाने चाहिए । इस तरह की मांग करने वाले लोग वहां पर है। वह इस समय नेता बने हुए हैं। हम चाहते हैं कि किस नेतत्व पर जोर दिया जाए । लोगों पर भरोसा किया

जाए । अंधरे में अगर चुनाव करवाना है

तो हम तो इस देश की एकता और अखण्डता के

साथ इस तरह का कोई खिलवाड़ करने के पक्ष

में नहीं हैं।

श्री शब्दीर अहमद सलारिया (जम्म और कश्मीर) : पालियामेंट के चुनाव की हुए?

श्री कृष्ण लाल क्षर्मा: अब इसके बारे में चनाव के बाद वह अनभव ठीक या सफल हुआ उसकी जांच हो, उसमें मझे कोई आपरित नहीं हैं। ... (व्यवधान)

श्री हरवेन्द्र सिंह हंसपास : मैंने भी कहा कि इलेक्शन होने चाहिए मैंने आप्शन दी थी, लेकिन आप कह रहे हैं इलेक्शन नहीं होने चाहिए। तो आप यह बताइये कि क्या होना चाहिए ?

श्री कृष्ण लाल कर्मा : आप अगर मेरे से यह सवाल पूछोंगे और वह पार्टी मेरो से सवाल पुछोगी जिन्होंने तीन साल तक इलेक्शन नहीं करवाए तो यह सवाल आपका कहां तक जायज है...(यवधान)

श्री हरवेन्द्र सिंह हंसपाल : आपने मेरी स्पीच सुनी, मैंने कहा कि हमने गलतियां की

श्री कृष्ण लाल शर्मा : नहीं नहीं, गल-तियां की है यह नहीं है आज यहां बैठकर यह कहना बड़ा आसान है, लेकिन जो परि-स्थिति होती है उसके मृताबिक सोचना पड़ता

है। ... (व्यवधान) मुक्ते चुनाव के बारो में में लोग बैठे हुए है। उन पर सरकार खर्चा यह कहना है . . . (व्यवधान)

(SHRI THE VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR) : Mr. Sharma, you need not answer him. You can directly say whatever you want to say.

श्री कृष्ण लाल झर्मा: सारी परिस्थितियों को ध्यान में रख कर चुनाव के बारे में विचार करना चाहिए और हमारा यह कहना है कि इस समय जो वहां परिस्थिति है वह चनाव के अनुकुल नहीं है। लोग अपनी-अपनी जगह पर जाएं, उनको स्रक्षा प्रदान की जाए, बाय्-मण्डल ठीक बने और जो लोग चुनाव में भाग लेना चाहते हैं वे संविधान अपनी निष्ठा प्रकट करें तब उनको चुनाव में भाग लेने दिया जाए और जो लोग एसा नहीं चाहतें हैं उनके बारे में हमें दूसरी तरह से सोचना चाहिए।

मैं एक-वां बातें और जरूर कहांगा कि करें। इस समय पंजाब मो तीन समस्यायों है । एक ो आतंकशदियां से निपटना चाहिए और सरकार निपट । दूसरी बात, माइग्रेट्स करूंगा । लेकिन एक बात जरूर कहुंगा कि के बार में हैं। लोग वहां बेंबर हो नए हैं। फेंसिंग की बात जो हंसपाल जी ने कही है, े अपने गांवीं में नहीं रह सकतो, शहरों में उसे बोहराना चाहुंगा कि वहां पर फॉसिंग आए हैं। शहरों में नहीं रह सकते, कहीं का काम दड़ी लापरवाही से, बड़ी ढिलाई से और आ गए ही। अब उनकी समस्याओं के चल रहा है। यातो कोई खतरा नहीं ही। टार में सरकार नहीं सोचंगी ? रिहाँब्ल- फेंसिंग सिर्फ टरेरेरिस्ट्स के लिए ही नहीं टंटन के बारो में बहुत बड़ी मृद्दों में बहुत हैं, नाकोंटिक्स की स्मलिंग हो रही हैं, बड़ी राशि रही गई है। मैं सरकार संयह सोने की हो रही है और दूसरी चीजों की

करने के लिए तैयार नहीं है। ये लोग कोई अपराध् कर के नहीं आए बल्कि उनको सरकार की सुरक्षा नहीं मिली, इसलिए पंजाब से बाहर आए हुए हैं। मैं चाहुंगा कि माय-ग्रॅंटस की जितनी भी समस्याएं हैं, सरकार उन पर पुरा ध्यान दे और वहां उसके लिए परा इन्तजाम करे।

एम्प्लायमाट स्कोम्स काछ वननी चाहिए । हम चाहते हैं कि लोगों को रोजगार मिले ताकि नीजवानों का ध्यान दासरी तरफ हटाएं। उनको रोजगार मिले । रोजगार के बारे में म वित्त मंत्री महोदय से कहना चाहांगा कि क्या कोई बड़ा प्रोजेक्ट या कोई बड़ी स्कीम उनके सामने हैं? यदि है तो उसके बारे में कछ बताएं। पंजाब में रोजगार की द्रीष्ट से ज्यादा साधन कौसे वह दोना चाहते हैं, इस बार में लोगों को बताने की कोशिश

फर्रीसग के बारे में मैं और आगे बात नहीं ्छना चाहुंगा कि उन फर्निमलीज में , उन हों रही हैं। सम्गलिंग को रोकने के लिए बच्चों को, उन लोगों को सरकार किस तरह और दूसरी सब बातों को रोकने के लिए वहां रो सहावता कर रही है ? इस पर अध्िक पर फोंसिंग होनी चाहिए । फोंसिंग नहीं ानराशि सर्च करनी चाहिए । मुक्ते बड़ा है, फ्लड लाइट्स नहीं है । भारतीय जनता ंफसांस यह कहते हुए ह° कि यहां दिल्ली पोटी का यह मत है और इसी हाउस में राज्य में भी पंजाब के काइछ लोग आए हुए हैं और सभा में आज से 4 साल पहले आर्टीकल ोट क्लब पर बैठेह<sup>क</sup>। कल म्भो रिपोर्ट, 294 के अन्दर एक प्रस्ताब हम ने किया था <sup>्</sup>मली कि वहां पर एक सांप ने एक बच्चे को जिसमें सेक्युरिटी वेल्ट सारे इंडापाक दार्डर ज्य लि**या और वह अस्पताल में है।** पर किएट करने की दात कही थी। उसके ्ह हास्पिटल **में हैं। इस तरह की** स्थिति उत्पर सरकार गंभीरता से विचार कर क्योंकि [श्री कष्ण लाल शर्मा]

327

हमारी द्रीष्ट से संक्युरिटी बेल्ट के बिना कोई दूसरा रास्ता नहीं है जिससे कि यह स्मग-लिंग रुके।

स्थिति में बैठे हैं, लेकिन मैं वित्त मंत्री, आपने मुझे समय दिया आपका बहुत-बहुत महोदय से पूछना चाहता हूं कि क्या पंजाब में धन्यवाद । हमार पास मैचिंग आर्म्स है ? जब हमार , पास मीचिंग बार्म्स ही नहीं है तो हम टेरे- डा. अवरार बहमद सान (राजस्थान) :: रिस्ट्स के खिलाफ लड़ाई करेंसे लड़ सकते थैंक यु उपसभाध्यक्ष महोदय । उपाध्यक्ष महो-पंजाब के बारे में हो रहा है और जो टी.वी. वाले एक हों यान हों, लेकिन राष्ट्र का एक हैं।

कर): कृपया कनक्लूड कीजिए।

मीचिंग इंटोलीजोंस सेट-अप भी नहीं हैं किसी कार्यक्रम में कोई-न-कोई कमी रहती हमारी इंटोलीजेंस इतनी फेल्ब्बर है कि अाज है, तब जाकर एोसी स्थिति रहती है । मैं तक जितनी भी घटनाएं हुई है उन में टेरें- हंसपाल जी से पूरी तरह सहमत हूं कि इस रिस्ट्स ने नान-टार्गिट्स को, डिक्लेंबर टार्गि- प्रकार की स्थित में हम यह नहीं मान ट्स की किलिंग की है, पालिटिक्ल एक्टी- सकते कि कुछ हमारी गलितयां न रही हों। विस्टस मारे गए हैं, बड़े-बड़े पालिटिकल यह सही है कि इसके अंदर कुछ हमारी और वहां पर बड़ो-बड़ो एमीनेंट लोग मारो गए हैं। का परिणाम है कि आज हम इधर बैठो हुए लेकिन सरकार ने एक भी जगह पर न उनको हैं। इस बात को कहना कि आपने क्या पकड़ा है, न उन पर कोई कैस चला है। किया या क्या नहीं किया ? इस बारे में हमारी इंटोलीजेंस हमेशा फेलुअर साबित बिल्कुल हंसपाल जी ने सही कहा कि कुछ हुई है । हमने करोड़ों रुपया इन चीजों गल्तियां रही है । लेकिन महोदय, आज जो है जब हम ने रोड हैंडेड तौर पर किसी स्थिति और आज की स्थिति को देखें तो टोरोरिस्ट्स को पकड़ा हो या किसी इंसीडॉट हमो यह स्वीकारने में किसी को कोई डर्ज नहीं को प्रिएम किया हो । इसलिए हम अपनी होना चाहिए कि नवम्बर, 1989 और आज

इटलीजेंस को, अपनी मशीनरी को बढ़ाएं। अतंकवाद को रोकें। इसके साथ-साथ माय-ग्रेट्स की सारी समस्याओं को हल करें। इलंक्सन के दार में सभी दलों से सलाह कर के वहां वायमंडल को ठीक करके इलेक्शन की और एक बात है, पंजाब में हम इस परि- तरफ कदम बढ़ाएं । इन्हीं शब्दों के साथ

उनके पास साफिस्टीकेटेड आर्म्स ह<sup>4</sup>, दय, राष्ट्र महान होता ह<sup>3</sup>, कोई भी राज महान हमारे पास नहीं हैं। और दूसरी बात नहीं होता। राष्ट्र का महत्व है, किसी राज देखें कि हमारे पास मेंचिंग मीडिया भी का महत्त्र नहीं है। राज आता-जाता है राष्ट्र नहीं है। पाकिस्तान में जो प्रोपेगेंडा में एकता की आवश्यकता है। चाहे राज करने पर उनके जो पावरफाल स्टेशंस वह प्रोजेक्ट होना नितात आवश्यक है । मैं इस सिद्धांत कर रहें हैं, हमारी तरफ से उस प्रोपेगेंडा की को मान्य करता हूं और यह भी सही है कि काउंटर करने के लिए कोई भी स्कीम नहीं किसी भी प्रदेश या किसी भी स्थान पर गीद पंजाब जैसा अनिश्चितता का वातावरण हो. उपसभाध्यक्ष (श्री भास्कर जन्माणी मासीव- आतंकवाद की स्थिति पैदा हो जाये तो यह अपने आप नहीं होता । इस में कोई दो राय नहीं है कि कहीं-न-कहीं किसी रीति-नीति की कृष्ण लाल क्वर्मा: मैचिंग आर्म्स और में, किसी सिद्धाुंत में, किसी प्लानिंग में, नेता मारे गए हैं, जनलिस्ट्स मारे गए हैं, हमारी पाटी की भी गलती रही है और उसी पर लगाया है, लेकिन एक भी केस एेसा नहीं स्थिति बनी है, अगर नवम्बर, 1989 की

की स्थिति में बहुत बड़ा अंतर हो गया है। प्रभाव नहीं पड़ा था, पंजाब की किंघ उससे किसी भी सच्चाई को दोखने से या दर्पण में प्रभावित नहीं हु**ई थी** । अगर आप उस अपने चेहरेको देखनेसेकोई नकारताहैतो समय के आं**कड़ों को उठाकर देखे**ेतो आप वह अपने आपको धोखा दोता है, किसी और पाएँगे कि जो कृषि पैदाबार की वहाँ विकास-को नहीं दोता है।

# हुए]

साधी बैठें हैं और जो समर्थन दल के साथी बैठें हैं, वे अपने दिल पर हाथ रख कर देखें और सोचें कि नवम्बर, 1989 के चुनाव के समय जो पंजाब की स्थिति थी और जो बाज पंजाब की स्थिति है, चाहे वे मुंह न खोलें, शब्दों से अपनी अभिव्यक्ति न कर, लेकिन वे इस बात को नहीं नकार सकते कि आज वहां आतंक-वादी गतिविधियां, टोरोरिस्ट एक्टिविटीज बहुत बड़ी है। मैं इस बात के लिए गृह मंत्री मुफ्ती मोहम्मद सईद साहब को बधाई जरूर दुंगा कि उन्होंने 10 जुलाई की चंडी-गढ़ में खुद इस बात को स्वीकार किया कि हां, इन पिछले बाठ महीनों के अंदर वहां काफी आतंकवादी गतिविधियां, उपाय करने के बाबजुद भी, बढ़ी हैं तो कोई भी सच्चाई को स्वीकार करना गलत नहीं सच्चाई को स्वीकार करने से हम वास्तव में उस समस्या के समाधान में आगे बढ़ सकते हैं।

लोकसभा के चुनाव हुए तो उस समय पंजाब अंदर प्रधारमंत्री, गृह मंत्री, गृह राज्य मंत्री, के 240 थानों में मात्र 66 थानों के अंदर और राज्यपाल में कोई मतैक्य नहीं है। आतंकवादी गतिविधियां बची हुई थीं, 12 इनके वक्तव्य में, इनकी विचारधारा में, जिलों में से वहां मात्र 3 जिलों के अंदर इनके कार्यकरने के तरीके में एक भाव नहीं बातंकवादी गतिविधियां बाची थीं, जो कि है। प्रधानमंत्री जी कच्छ बात कहते हैं, गृह रिकार्ड में मौजूद हैं। आज जो वहां स्थिति मंत्री जी कुछ बात कहते हैं, गृह-राज्यमंत्री बनी है, उससे आम आदमी प्रभावित हुआ जी कुछ बात कहते हैं और राज्यपाल महोदेय हैं। मैं पहले के बारे में एक बात अवश्य कुछ कहते हैं। इस संबंध में, बताना कहना चाहुंगा कि पहले इतना सब कुछ होने चाहुंगा कि पटना के अंदर गृह-राज्यमंत्री सुबोध के बाद भी पंजाब का किसान उससे प्रभावित कांत जी ने कहा कि हमने एक एका फार्मुला

दर थी, जो आँद्योगिक उत्पादकता थी, वह [उपसभाध्यक्ष (श्री एम . ए . बंबी) पीठासीन बास्तव में लगातार सतत् बढ़ रही थी, लेकिन मुझे बड़े दुख के साथ यह कहना पड़ रहा उपसभाध्यक्ष महत्वेय, सत्ता पक्ष में जो 🚅 \_\_\_\_\_ ह<sup>4</sup>, आज वहां **का औद्योगिक** विकास, दहां का उत्पादन, वहां का किसान, यह सब चीजें उससे प्रभावित हो गई है। तो इस विषय में हमें बहुत संजीदगी से सोचना चाहिए।

उपसभाध्यक्ष महोदय, जब चुनाव के बाद श्री विश्वनाथ प्रताप सिंह जी प्रधानमन्त्री बने, वे पंजाब गए और 400--500 किलोमीटर खुली जीए में चले, जो भाषण उन्होंने वहां दिए, उससे वास्तव में लोगों में काफी उम्मीद बन गई थी, मैं किसी राजनीतिक भावना से प्रीरत होकर नहीं कह रहा हूं लेकिन जो उन्होंने वहां जाकर बात कही, जिस प्रकार विल्कुल एक निडरता के साथ खुली जीप में गए तो लोगों में यह उम्मीद जागी थी कि शायद आतंकवाद का अंत हो जाएगा और ब्रे दिन टल जाएंगे। मगर मुक्ते दुख के साथ कहना पड़ रहा है कि उन सब बातों से लोगों की उम्मीद तो बहुत जागी , लेकिन जिन परि-णामों की लोग अपेक्षा कर रहेथे, वेपरि-णाम सामने नहीं आ पाए हैं। इसका एक उपसभाध्यक्ष महोदय, माह नवम्बर में जब बहुत बड़ा कारण मैं यह मानदा हूं कि उसके नहीं हुआ था, पंजाब की उत्पादकता पर तैयार कर लिया है कि तीन महीने के अंदर

[डा. अवरार अहमद बान] बिल्काल शांति हो जाएगी, यह बात उन्होंने 29 जनका पटना में कही और कहा कि अक्तबर तक हम चनाव करा देंगे। आज तीन महीने . . . (व्यवधान) . . . तीन महीने नहीं हुए, लेकिन जो कुछ सामने हैं, उससे लगता है कि एक महीने के अंदर हो जाएगा? यह आप भी दोख सकतें हैं, मैं भी दोख सकता हूं। इतनी दुरदृष्टि तो हम रखते हैं और मैं सम- हैं, वह राजनीतिक लाभ लेने वाली बात है। भाग हुं कि इस अपर हाऊस में बैठने वाला हरके सदस्य अंदाजा लगा सकता है कि जब हम दो महीने में इतनाबढ़े हैं तो एक महीने कि किसी आदमी ने अगर इस प्रकार का जघन्य में कितना बढ़ सकते हैं, क्या हम चुनाव की रिथति तक पहुंच सकते हैं। महादय, ठीक इसके विषरीत उसी दिन वहां के राज्यपाल, जो पहले इस माननीय सदन के सदस्य रहे है. विरोन्द्र वर्माजी, उन्होंने गरदासपर के एक सीमांत गांव के अंदर दारा करते समय कहा कि नहीं, जब तक यहां की स्थिति ठीक नहीं होती, तब तक चुनाव क राना संभव नहीं होगा और नवम्बर तक चनाव नहीं हो पाएगा और मैंने अभी आपको बताया कि मान-नीय गह मंत्री जी, मुफ्ती मोहम्स्द सर्झद के समय के प्रधानमन्त्री श्री राजीव गांधी थे। बारे में मैं ने कहा कि 10 जुलाई को उन्होंने सद स्वीकार किया कि हालात स्थरने की बजाय बिगडते जा रहे हैं। चाहे चुनाव के संबंध में हो, चाहे हालात के संबंध में हो, अलग-अल्ग विचारधारा, अलग-अलग प्रैस स्टेटमाँट और वक्तव्य हाँ। तो उनको दोल-कर के एसा लगता है कि जो तालमेल या सामंजस्य होना चाहिए या किसी भी समस्या के समाधान के लिए जिस प्रकार का मतैक्य बना-कर के उपाय होने चाहिए, वह बिल्काल

अभी 1984 के दंगों की बात यहां आई मानवता की हत्या होती है, कहीं भी अगर नरसंहार होता है तो मैं और मेरी पार्टी परी तरह से इसके लिए सस्त विरोध करते हैं और 1984 में जो कुछ भी हुआ, उस समय आपको क्या कहना है ?

नहीं रहा है और उससे जो लाभ पहुंचने

चाहिएं, वे नहीं पहुंच रहे हैं।

श्रीमती इंदिरा गांधी जी की लाश एक तरफ पड़ी हुई थी और उस समय शपथ लेने के बाद श्री राजीव गांधी उस लाश को छोड-कर के दिल्ली की गलियों और सडकों पर जाने वाले थे उन दंगों को रोकने के लिए, शांति स्थापित करने के लिए। तो इस बात को अगर किसी राजनीतिक रूप से प्रेरित होकर कहा जाता है तो वह दिल्काल गलत कोई पार्टी यह नहीं चाहती, कांग्रेस पार्टी यह नहीं चाहती, उसके नेता यह नहीं चाहते अपराध किया है तो उसको संरक्षण दिया जाए या उसको बचाया जाए। हर संभव यह प्रयास रहता है कि कोई भी अगर अपराधी है तो उसको सजा मिलनी ही चाहिए। तो 1984 के दंगों की बात को बार-बार रिपीट करके इस तरह से बोलने से तो लगता है कि मान लीजिए कि उसके लिए अपराधी कोई कांग्रेस पार्टी है यह बिल्काल गलत बात है। इन दंगों के खिलाफ आवाज उठाने वाला अगर कोई सबसे पहला व्यक्ति था तो वह उस सबसे पहले गलियों और सड़कों पर शांति के लिए जाने वाले थे, तो वे राजीव गांधी थे। हां, मैं इस चीज से इंकार नहीं करता कि कुछ लोग इस प्रकार के होते हैं कि इस प्रकार के दंगा-फसाद में अपने वेस्टेड इंटरस्ट या व्यक्तिगत लाभ के डिष्टिकाण से उसके अंदर सन्निहित रहते हैं और हो सकता है कि इस समय कुछ राजनीतिक लोग भी इस प्रकार के हों और आज ... (व्यवधान)...

श्री चतरानन मिक्ष : अगर आप इजाजत दाँ तो एक बात मी पूछां। यह बात उस समय कहना कि जब बड़ा पेड़ गिरता है तो धरती पर है। उपसभाध्यक्ष जी, कहीं भी अगर होता ही है हंगामा। जब इंदिरा जी का मर्डर हुआ तो उस बब्त यह बात कहने से तो उत्तेजित हो जाते हैं, इसके बारे में

जी, इंदिरा जी का मर्डर हुआ, वह तस्वीर नहीं, चौथाई, **चौथाई** नहीं तो दो या चार देश के सामने आई। उससे कान लोग प्रतिशत तक तो पुरा करना ही चाहिए। अभी उत्तीजित हुए ? अगर आपके और मेरे घर अमृतसर के अंदर 22 जुलाई को गृह में भी इस प्रकार की नृशंस हत्या कर दी जाए राज्य मंत्री सुबोध कान्त जी ने कहा कि पंजाब या मरी मां की या मरे बाप की हत्या कर दी के अंदर हम एक योजना लागु करने जा रहे जाए तो हो सकता है कि मैं उससे उत्तेजित हैं और उससे यहां की काफी समस्याओं का हैं कि मेरे पड़ोसी, मेरे भाई, मेरे रिक्तेदार था-- "आपकी सरकार आपके द्वार"।

आग लगने के बक्त में भी यह बोलना चाहिए? आप दो-तीन बरस ताद ... (व्यवधान) ...

मरी पुरी दात नहीं सुनी । जिस समय ये न हो तो फिर वह इस सरकार से कैसे दंगे और भगड़े हुए, राजीव गांधी खुद यहां उम्मीद वादस्ता रख सकती है, कैसे उसके दिल्लीकी गलियाँ में अंदेर उस झगड़ेको, इन्हरूप चल सकती है । तो भोरा तो बात दांगे को रोकने के लिए गए। लास को कहने का आपसे मात्र इतना आग्रह है कि बात को नकार नहीं सकते कि राजीव गांधी कर सकती है। जीने 1984 को दंगों के अंदर अपनीमांकी लाश पड़ी होने के बावजूद यहां की गलियों और सडकों में जाकर उन दंगों को किटि-साइज किया और दंगों की रोकने के लिए लोगों संअपील की। इस बात से आप इंकार नहीं कर सकते। ... (त्यवधान) ...

आपने जवाब दिया कुछ ।

ने जिस तरह की उम्मीद लोगों के अंदर जगाई प्रकार जो शासन है उसका अंत हो सकेगा।

डा. अबरार अहमद लान : माननीय मिश्र की आशाओं को जगर पूरा नहीं, आधा, आधा न होकों, संयम बरतूं, लेकिन यह संभव नहीं निराकरण हो जायेगा। उस योजना का नाम या मेरे मिलने-जलके वाले या जिनकी भी 'आपकी सरकार आपके द्वार' योजना का उनसे सद्भावना है, वे भी उतने ही नियंत्रण उन्होंने जिक्र किया और उसके अंदर जिस प्रकार में रह सका। मानसिक संतलन हो सकता है उन्होंने लम्बी-लम्बी और बड़ी-बड़ी बात की कोई आदमी सो दे। ...(व्हबधान)... अगस्त माह निकल गया, सितम्बर चल रहा श्री चतुरानन मिश्रा: मेरा कहना है कि उस है लेकिन मुझे नहीं लगता कि उसमें किसी प्रकार का कोई कार्यवहां हुआ हो। तो जब सरकार के जिम्मेदार लोग, प्रभारी मंत्री, गृह मंत्री वहां जाकर के कोई बात कर, किसी अबरार अहमद खान : शायद आपने बात की घोषणा करें और वह बिल्कुल पूरी छोड़ कर वह खुद दंगाग्रस्त क्षेत्रों में गए सरकार जो कहे उसमें से किसी हद तक तो और उन्होंने अपील की। सिकन्दर बस्त जी पुरा कर ताकि लोगों को एक उम्मीद बनी यहां बैठे हैं, दिल्ली के रहने वाले हैं, मैं रहे कि यह सरकार हमारे लिये कुछ कर तो उस समय दिल्ली में नहीं था, मैंने अख- सकती है, हमारे भले के लिए कुछ कर बारों में पढ़ा, उन्होंने अपील की। आप इस सकती है, हमारी समस्याओं का निराकरण

> उपसभाध्यक्ष (श्रीएम. ए. वेबी) नाउ प्लीज कंक्लुड ।

डा. अवरार अहमद खान : एक बात बहुत जोरों से कही गयी--राजनीतिक प्रक्रिया होने के बारे में । लोग सनते-सनते परेकान हो थी चत्रानन मिश्र : हमने पूछा कुछ, गये, सुनते-सुनते हैरान हो गये है कि वह कौन-सा समय आयेगायाकौन-सा तरीका होगा डा. अवरार जहमद खान: उपसभाध्यक्ष जिससे वह राजनीतिक प्रक्रिया प्रारम्भ होगी महोदय, तो मैं यह कह रहा था कि सरकार और पंजाब में इस प्रकार जो समस्या है या इस चनाव के बाद तो उन्हें उसके अनरूप लोगों लेकिन उस राजनीतिक प्रक्रिया का भी यह नहीं

[डा. अवरार अहमद खान] लगता कि कौन सा सिर प्रारम्भ होने का है और कान सासिर समाप्त होने का हैं? जह प्रारम्भ हो तब कोई समझेगा कि समाप्त हो। लेकिन राजनीतिक प्रक्रिया प्रारम्भ होने वहां किसी प्रकार का कोई अभी सिलसिला नहीं दीखता है।

अभी हंसपाल जी और उससे पहले एक दूसरे माननीय सदस्य भी कह रहे थे कि पंजाब के अन्दर फरीसंग तार जो पाकिस्तान की सीमा है. उसमें लगाने के संबंध में। माननीय उपसभाध्यक्ष महादय, मैं यह कहना चाहता हूं कि यह इतनी महत्वपूर्ण बात अगर इस रूप में कहाँ कि 500 किलोमीटर से ज्यादा की वहां की जो सीमा है जो पाकिस्तान से लगी हुई है, लेकिन मात्र 120 किलोमीटर में तार लगे हैं तो बह इतनी महत्वपूर्ण नहीं होगी जितनी महत्व-पर्ण यह बात दर्शाती है कि उससे उनकी प्राथम्किता पंजाब के अन्दर क्या है? आज जो पंजाब और कश्मीर यह दो प्रान्त हैं। और इनके अन्दर जो भी कुछ हो रहा है, जैसा मैं ने सबसे पहले कहा कि राज्य करने वालों में चाहे एकता नहीं पर देश की एकता जरूरी है, राष्ट्र की एकता जरूरी है। तो पंजाब और कश्मीर के अन्दर जो हालात है या यह कहता है कि वह कार्य गलत है तो उसको दोखते हुए राज्य को एक रखने के लिए मैं इस बात को बहुत धिक्कारणीय इन पर सबसे पहले प्राथमिकता निर्धारित मानता हूं। मैं अगर हर चीज का जवाब होना और सर्वप्रथम कार्य इनके लिए करना दोने लगा तो आप बार-बार घंटी बजा रही ह<sup>4</sup> नितान्त आवश्यक ह<sup>9</sup>। इस संबंध में, मैं भी · · · (व्यवधान) माननीय वित्त मन्त्री जी से आग्रह करांगा कि इस बिल के माध्यम से या और किसी माध्यम है इस चीज की निन्दा करता हु कि से जितने पैसे की आवश्यकता हो वहां पैसा जिस कार्य के लिए देश की प्रधान-दं, क्योंकि इसमें कोई दो राय नहीं है, मन्त्री को अपनी जान देनी पड़ी हो पंजाब के अन्दर जो हथियार गए हैं, पंजाब और देश की अखण्डता के लिए. देश से लोग आते हैं।

उस समय की हमारी स्वर्गीया प्रधानमन्त्री श्रीमती इंदिरा गांधी उसके परिणाम जानती थी कि पंजाब में जिस प्रकार की गतिविधियां हो रही हैं, स्वर्ण मंदिर में जिस प्रकार से हथ्यारों का और आतंकवादियों का जसीरा जम गया है अगर मैं ने उनको निकालने का प्रयास किया तो उसमें मुझे अपने प्राणों को भी त्यागना पड़ सकता है। लेकिन राष्ट्र की एकता के लिए, दोश की एकता के लिए उन्होंने यह सब जानते हुए कि एसा करने पर मेरे प्राण जा सकते हैं तो भी उन्होंने ब्ल्-स्टार आपरशेन किया और वह हथियारों तथा आतंकवादियों के जखीर को उन्होंने वहां से रूत्म किया । लेकिन उपसभाध्यक्ष महोदय, मुझे दुख उस दिन हुआ जिस दिन इसी सदन के सदस्य वीरोन्द्र वर्मा जी वहां राज्यपाल बनकर गए और उन्होंने उस ब्ल्-स्टार आपरंशन के लिए क्षमा याचना की। जिस राष्ट्र और देश को बचाने के लिए श्रीमती इंदिरा जी ने अपनी जान की कर्वानी देदी, अपने प्राणों की परवाह न करते हुए उस आतंकवाद से लड़ीं, उन आतंकवादियों से संघर्ष किया और उसके बदले में उन्हें अपनावलिदान दोनापड़ा। ऐसे कार्य के लिए अगर कोई क्षमा याचना करता है

उपसभाध्यक्ष महोदय, मैं आपके माध्यम के अन्दर जो गतिविधियां होती है उसमें की एकता के लिए, देश की रक्षा के लिए काफी कुछ हाथ पाकिस्तान का है और वहां जिन्होंने इल-स्टार आपरोगन जैसी कार्यवाही करके उस पवित्र संथान को खाली कराया हो. अंतिम प्वाइन्ट, मैं यह कहना चाहुंगा कि उसके संबंध में अगर कोई प्रशासक या राज्य-पंजाब में ब्ल्-स्टार आपरेशन जब हुआ तो पाल क्षमा मांगता है या यह कहता है कि वह

complete the process of democratic elections in Punjab as earlier thought of. We thought, while extending the President's rule in Punjab last time, that we can complete the process of election in as short a time as possible. But now we find that we could not do it. And also we find that within a short span of time, by November, also we cannot go in for elections. Many friends spoke here that democratic process should be started. They are correct in saving that. But, what is the situation today in Punjab? In today's Punjab terrorism is on the increase. Day and night more and more people are being killed. I was surprised to hear the speech of my friend, Shri Morarka, saying that a political process is the only solution. He is correct in saving that. And for that he sought in Mann a man to be political leader of Punjab. I shall quote, with your permission, what he has said in Resolution of their party on August 28th. They passed a Resolution in their Executive meeting. Mr. Mann's party met. What is the Resolution? In the Resolution he said that election should not be held in Punjab under the auspices of the Government of India or the Government of Punjab but it should be held under the U.N. auspices and the Sikhs should be given a separate State. This is the demand made by him in the August 28th Resolution. So he is not bothered about the Indian Constitution or democratic process within the Constitution. And that Mann is the man my friend finds as the big leader. I do not think it is correct. And I do not know whether this is the line of the National Front 'political party as their Government line. However, we completely opposed to that line.

Then, coming to other points, the National Front Government has taken certain steps. And that is correct. Sir.

Firstly, they have repealed the 59th Amendment Act. The step to restore

कार्य गलत है तो वह बहुत ही निन्दनीय democracy in Punjab State was a correct step. Secondly, Special Courts were set हैं। में सदन का ज्यादा समय न लेते हुए up to try the accused in the 1984 Delhi riots. the Army deserters have been released. Nobody is in jail now. The pension to SHRI E. BALANANDAN: Sir, today this j the widows or the Delhi riot victims Bill has to be discussed. We could not j was increased. These four steps were in the correct direction. They are not sufficient. However, they are in the correct direction. In spite of this, other political process has not been taken by the Government seriously.

> What was the Accord? It was a political solution for solving the problem of Punjab. During Mr. Rajiv Gandhi's rule, an Accord was signed and elections were conducted in Punjab on the basis of that Accord. In spite of the opposition of some terrorists to that Accord, the people of Punjab accepted the framework of the Accord for finding out a political solution to the Punjab problem. I do not want to go into history. The Government which signed the Accord could not take steps to see that it was implemented. It was a tested Accord. Therefore, we think that a political solution can be found out only within the framework of that tested Rajiv-Longowal Accord. That is to be tried.

Sir, you will find that the terrorists are not leaving even the women. On 25th August, in Gurdaspur District, Shrimati Dhanpat Kaur, aged 40 years, and her 17year old son had been shot dead. Her j crime was that she was a CPM activist i and she was the leader of Mahila Samiti | in Punjab. She has been shot dead by the terrorists. I do not know why peo- ple are being shot dead by the terrorists. j The Terrorists don't differenciate between; man, woman, this and that. They kill [ everybody. They are having guns in their j hands and they are killing. They are being encouraged by the Pakistanis. Pakistani-trained terrorists are are coming in large numbers. The sealing of the border has not stopped these trained people coming from Pakistan, killing people and going around merrily.

Another things that I want to bring to the notice of the Government is that the American Ambassador goes there on tour. He goes to Amritsar and receives

#### [SHRI E. BALANANDAN]

emoranda. In those memoranda people are requesting him that democracy should be restoTed in Punjab. How is it that the American Ambassador is going to Punjab and receiving memoranda for restoration of democracy in India? This is our country. This is | not the United States. This is being done in India, in our country.

Another important thing that I want to bring to the notice of the Government is that there are complaints that the police atrocities are increasing dav by j day. That should be checked. correctly My friend, Mr. Aurora, complained that Police atrocities go unchecked Secondly, extortion of money is being < done by both, on one side by the Police and on the other side by the terrorists. Therefore, the people of Punjab to pay through their nose if they to live in Punjab villages. Hindus are com-! ing out of Puniab in a big way. Nobody; is safe there. The first thing that the Government should do is to ensure the j safety of the people. How can the Poilce machinery ensure safety there? No. They alone cannot. The Police should take their steps. I do not know whether the j Director-General of Police is good or bad. But the things are not going good I under his guidance. I must say that it is not a question of one party or another party. It is question of our nation. Therefore, all the political parties working in Punjab must join together, rally the people and give confidence to the people. I want the Government to take unilateral steps for a political solution. As Mr. Aurora and Mr. Hanspal said, Chandigarh should go to Punjab. should not be any water problem. promised, the water j problem should be solved.

The Government of India should unilaterally declare that they will implement the gratulate the farmers of Punjab Rajiv-Longowal Accord. With this, all the political parties there in Punjab who: j are interested in the unity of the country must join together, and a big mass movement should be unleashed. There are j people who are not cowed-down by the terrorists in Punjab. We have seen; 50.000 and 60,000 people joining in public rallies. A few days back, 25,000

people came to the Boat Club and held a rally. What does it show? It shows that Puniab people, Hindus and Sikhs, join together. If they are properly guided, if all the political parties who want to find a solution to the Punjab problem unitedly move, the tradition of the Punjab people can be roused. They were anti-imperialists. They fought for the nation just like one man. The Hindus and the Sikhs stood together and fought. Therefore, their patriotism should be kindled. The Pakistani agents aided by the American imperialism and some misguided politicians like Mr. Mann who want to divide the country, should not be allowed. Therefore, the Government should take steps to see that all the political parties are mobilised around the Rajiv-Longowal Accord, and it should be implemented by the Government unilaterally. And an all party movement, a joint political movement should be started in Punjab. And the democratic process should also start through elections there. But I don't think elections can be conducted before November. Therefore, another step will also be necessary to extend the President's Rule in Punjab. This is the only solution I find. With these words, I conclude.

DR. NARREDDY THULASI REDDY (Andhra Pradesh) : Respected Vice-Chairman, Sir, we have discussed this subject....

#### AN HON. MEMBER: Speak in Telugu.

DR. NARREDDY THULASI REDDY: Next time. Sir, we have discussed this particular subject, the Punjab problem so many times in this august House. So far we could not find any solution for this. It has become an old medicine, in an old bottle with an old label. It has become a routine process. It has become a repetition. Though the issue is very serious and important I do not like to eat away the time of the august House, I do not like to tax the brains of the Members. So, my speech will be precise and concise.

Sir, first of all, I would like to con for their magnificent contribution in the produc tion of foodgrains. Then, Sir, my first submission is that the Punjab problem is a social, political and emotional problem. So, it is a multi-dimensional problem. So, the solution should be in a multipronged approach. The second thing is, let us not blame each other. The other side may say this side is responsible and this side may say that the other side is responsible for the present problem in Punjab. solving the problem. So, let us not blame problem solved. They are mainly each other. The third point is that at in Punjab, religion is mixed politics. This is a major obstacle in solving the Punjab problem. So, first of all, let us all start to separate religion from politics. The fourth submission is that should the Government, at any cost, not yield to the terrorists and anti-nationals. Secular forces should be encouraged, and the the State Government, the Central terrorists and the anti-nationals should be isolated. Sir, the fifth submission is that in the recent press reports, it is reported that the more projects there, which will American Ambassador has toured rural areas in Punjab and that he has met some of the terrorist organisations.

This is a serious matter. The Government should take note of this point.

Sixthly, I heartily welcome the proposter tour of Punjab by the Hon. Prime Minister. I would request all the poli-tkai parties to participate in the tour of j the Hon. Prime Minister.

Seventhly, I am in favour of sending a Parliamentary delegation to tour the rural areas in Punjab.

Eighthly, I am in full agreement with j Hon. Auroraji that we have committed a j Himalayan blunder in not holding the j elections. We have missed the opportunity. This has made the position worse.

This brings me to my final point that the political process must start. The people of Punjab should have their own Government. Elections should be held as early as possible. These are my suggestions. Thank you.

SHRI V. NARAYANASAMY (Pondicherry): 'Mr. Vice-Chairman, Sir thank you for giving me this opportunity to speak on the Punjab Appropriation

(No. 2) Bill. I support the Bill because it contains two things. One is in regard to the security of the State and the other is in regard to the developmental activities to be carried on in the State of Punjab.

The situation which has been prevailing in Punjab for the last more than five years is a matter—of great tragedy. The misguided But these things, will not help in youth have taken to guns to have the Pakistanis who are indulging in terrorism and the younger generation which has had no employment opportunities has been lured by the Pakistan Government into terrorism, telling them all kinds of stories about what is going on in Punjab. But the Government has failed to tell the people of Punjab, specially, the younger generation, that Government, is committed to undertake. developmental activities in Punjab, establish create more employment opportunities for the younger generation.

> Moreover, the mistake of not holding Assembly elections, at the appropriate time, has added fuel to the fire. I do not want to blame this party or the other. I am not blaming one party or the other. But my point is, we have to resort to the political process when we want to solve the problem of any State. Sir, the people of Punjab by and large, are peace-loving. If we go through the statistics, you will find that only 2-3 per cent of i the people have become militants and they have taken to guns to have the problem solved. In spite of the efforts made by the Central Government, by the previous Government, and bringing about the Rajiv-Longowal Accord, it could not materialise because of the tough stand taken by the respective Governments in power at that

We have great respect for the people who are living in Punjab. The elders have sacrificed their lives for national unity and integrity. We should keep this in view when we approach the problem. I find here that there is a vacuum in the National Front Government's attitude towards solving the Punjab problem.

#### [SHRI V. NARAYANASAMY]

343

The Central Government does not have any policy to solve the present Punjab crisis. They have not attempted to talk to the militant group. They are putting pre-conditions. The vounger generation, the people there wanted to achieve certain objectives. They have been misguided. The Government should take a firm stand and at the same time they should attempt to talk to the militants, give them the right direction so that they can also join the mainstream. When the National Front Government came to power, instead of taking steps, they are imposing pre-conditions. The result is that the militants are continuing their activities, lives of innocent people, villagers and farmers are being lost in Punjab.

The attitude of this Government in changing the Governors frequently is deplorable. The former Governor, Shri Nirmal Mukherji, was doing a good job. All of a sudden, for the reasons best known to them, he has been removed and another political person has been appointed. You know pretty well that the present Governor was a very senior member of this House. I have got great respect for him, but his approach to the problem is not satisfactory. While reviewing the law and order situation in Punjab he made a sarcastic remark in a meeting against the police administration in Punjab to which no police officer will agree. There can be excesses here and there by the police force, but for that the entire police administration should not be branded. We have to see the circumstances in which they have been working there. How many police officers have been killed while curbing the militancy in that State ? The Director General of Police had to walk out of the meeting in protest against the remarks made by the present Governor of Punjab. It is a sorry state of affairs. When the present Governor took oath, he said that his first task would be to keep all the communities together in Punjab. He also said that he will hold early elections there. From the very first day of coming to power the National Front Government has been giving assurances to the people that they will hold early elections in Punjab. Though it is a minority Government at the Centre, they should be firm in their commitment. But they came Parliament for extension of

President's rule for one year. They got six month's extension because of the pressure from the Congress party. Now I ask Shri Kamal Morarka, is there any sign of holding elections in Punjab? The Finance Minister is sitting here. He also said last time that they will hold elections in Punjab as early as possible. He had been vocal when he was sitting on the opposition side. He spoke on several occasions on Punjab in and outside Parliament. He wanted that there should be a solution for Punjab problem. But the manner in which this Government is going to solve the Punjab problem, I do not see any light of the day because this Government has no direction, no policy. This Government has not taken all the political parties into confidence to solve the Punjab issue. Even the Governor's calling a meeting of all parties in Chandigarh in the month of June did not evoke any response. All the Akali leaders boycotted the meeting. Only a few persons attended the meeting and resolutions were passed. In the resolution also, strong wording was not used for the purpose of curbing terrorism there. Moreover, at the Central level what the Prime Minister is doing. The Prime Minister of this country went to Amritsar. He went in an open jeep and gave a declaration to the people of the country and the people of Punjab that he wanted to solve the Punjab problem, he had an open mind and he would like to talk to all the groups. Then after six months, he goes once again to Puniab and says that he would like to go on a padyatra through the entire State of Punjab. That is all that the Prime Minister did. The Prime Minister did not convene an all-party meeting after the extension of the President's rule in Punjab. The political parties were not taken into confidence. Various political leaders have not been called for discussion. That being the case, I would like to know from the Finance Minister — because we did not have the opportunity to discuss the issue of Punjab with him, now he is here and he has to answer us - whether this Government is prepared to hold elections in Punjab, as agreed to by them. BJP leaders have said that the atmosphere is not conducive for holding elections. I would like to pose a simple question. When we were in power at the Centre, elections for Parliament were held. There were no complaints about rigging or any

other activities by the extremist groups violating the norms and regulations. That being the situation, why would they not hold elections now, why not the people of Punjab be taken into confidence, why not an elected government be given the responsibility of solving the Punjab issue? I would like to urge upon the Finance Minister and request him to tell this House whether they ere prepared to hold early elections in Punjab, as agreed to by

Sir, I will finish with only two more sentences about the problem of migrants. Even today, people are going out of Punjab, especially the Hindus. They are going to Haryana and also some of them are in Delhi. In fact, for the past two months or so, the persons who have migrated from Punjab are there at the Boat Club. Government has not aken care of them. They have not been lodged in any refugee camps.

PROF. MADHU DANDAVATE: Leave something for Mr. Ahluwalia.

SHRI V. NARAYANASAMY: Why are you recommending his case to me?

SHRI MENTAY PADMANABHAM: He is the only spokesman of the Congress.

SHRI V. NARAYANASAMY: You have several spokesmen in your party, we know.

Therefore, I would like to say that the problem of the migrants has to be taken care of. We are very happy with the amount that has been provided for the purpose of development of Punjab. I am one with the Finance Minister on this issue and I want the Finance Minister to bring the people of Punjab into the national mainstream by holding early elections

With these words, I conclude.

श्री चत्रानन मिथा : उपसभाध्यक्ष महा-दय, हालत ऐसी है कि पंजाब के बजट को यहां रखा गया है लेकिन वजट पर कार्न उसक्शन कर, सब पंजाब की राजनीति पर डिसकशन करना चाहते हैं क्योंकि सब के दिमाग में वही बात है। इसिटए जहां तक वित्त मंत्री का ताल्ल्क है, बजट तो धास हो ही गया है लेकिन जहां हम सब फोस कर रहे हैं वह है पंजाब का पोलिटिक्स सिचयेशन। जो उधर

के लोग बैठे हुए हैं बहुत दिन तक उन्होंने राज किया है वह तो फेस कर गये इधर आप लोग भी फोस कर गये हैं और हम भी उसी में कामिल हैं। यही नीति पंजाब के बारे में ही। इसलिए कोई बना बनाया फार्मुला नहीं ही जिससे पंजाब का सवाल हल हो । मेरी यह धारणा है, मैं स्पष्ट कह दोना चाहता हुं कि जद धार्मिक अन्धवाद से आदमी ग्रसित हो जाता है तब हमारे आपके जैसे साधारण आदमी को कौन कहागा, महात्मा गांधी भी इस देश को दो ट्कड़े होने से नहीं बचासके।

गांधी जी जैसे व्यक्तित्व तो अब कोई नहीं है, नेहरू जी जैसे व्यक्तित्व नहीं है। लेकिन उन्हीं के वक्त में रिलीजियस फौनेटिसिज्म के कारण इस देश का विभाजन हो गया। पंजाब के लोगों का इतिहास बहुत सन्दर है। आजादी की लड़ाई में बहुत हिस्सा लिया। सब बाते सही है, गेहूं भी बहुत उपजाते है, लम्बाई चौड़ाई सब दुरूस्त है लेकिन यह बात भी सच है कि वे रिलीजियस फौनेटिसिज्म के शिकार हो गये हैं... (व्यथधान)... दोखिए सारा किसी की कोई नहीं कहता है लेकिन बहुत बड़ा हिस्सा नहीं है। कैसे होता है? इतने टेरो स्टिं को कौन जगह दोता है ? यह बात ठीक है पृलिस अगर जोर जुल्म करती हैं। जैसी पुलिस है वह सब जानते हैं।

सुरन्द्रजीत सिंह जहल्वालिया (बिहार) : सत्तामें जो भी बैठता है वह डरपोक हैं। उसको कर ज नहीं है।

श्री चत्रानन मिश्रा: करेज है कि नहीं यह तो आप भी वहां ही थे, आपकी भी करें इवेपोरेंट हो गयी, इधर भी यहा हाल है। जो हम सिपाही भेजेंगे वे ही बहादार होंगे। यहां तो हम भाषण में बहाद र होंगे। तो जो वहां जाता है उसको अत्यादार करने के अलावा और रास्ता है तो उनको वह वता दीजिए । अभी क्या स्थिति है? हमारे : जनरल अरोड़ा नहीं हैं, हमार मोरारका जी

[श्री चतरानन मिश्र] भी नहीं है। सच्चाई यह है कि पंजाब अन्दर कोई भी पोलिटिकल पार्टी बिता पलिस संरक्षण के कहीं नहीं जा सकती है। तमाम नेता लोगों ने सिक्योरिटी ले ली ह सरकार से हथियार ले लिये हैं। सभी राज-नीतक पार्टियों के दफतरों में मैं स्वयं गया। हर जगह पहरी पर लोग बैठे हाए हैं। गाड़ियों में जाते हैं हथियारवंद सिक्योरिटी लेकर नहीं तो कोई पोलिटिकल पार्टी काम नहीं कर पाती है। आप प्रजातंत्र की टात करते हैं और पोलिटिकल पार्टीज काम नहीं कर सके तो कैसे होगा। जितने भी अख्दार हैं वे स्वतंत्रता से कुछ लिख नहीं सकते हैं। अगर लिखेंगे तो उसके हाकर को जान से मार दिया जाएगा। वैसी हालत में कान वया करगा हमको बताइये । इसी लिए धर्माधता के शिकार हुए हैं। अब तो हमारे यहां गांधी जी और नेहरू जी नहीं है। हमारे जापके उत्पर ही यह भार पड़ा हुआ है जब तक कि कोई आदमी या एसा व्यक्तित्व इस देश में नहीं आता। इसका रास्ता हमारे लिहाज से यह है कि जो लोग खालिस्तान के खिलाफ हैं टोरोरिस्ट्स के खिलाफ हैं उन तमाम लोगों और दलों को एक हाकर कोई प्रयास करना चाहिए। यह काम नहीं हो पा रहा है। जो हम लोग यहां भाषण करते हैं उससे संभव नहीं है क्योंकि हमारे पार्टी के लोग अलग हैं। मैं प्रधानमन्त्री के साथ भी गया, अमृतसर की मीटिंग में भी गया था। सभी पार्टीज को लेना चाहते मगर कांग्रेस पार्टी साथ नहीं देना चाहती । वे क छ न क छ बहाना बता दंगे, कभी यहां पची नहीं काटी दहां आईं डाप्स नहीं दी इस लिए हम आपकी मीटिंग में नहीं गये। आपको हमसे ज्यादा असर है हम इससे इन्कार नहीं करते हैं लेकिन आप रूठी हुई दुल्हिन की तरह बातें ही नहीं हैं तो हम क्या करें।

BABY): Ahluwaliaji, why are you j agitated?

SHRI S. S. AHLUWALIA: He is yielding.

श्री चत्रानन मिश्र : हमने यह नहीं कहा।

श्री सुरोन्द्रजीत सिंह अहलुवासिया : आएने मुभो दुल्हिन नहीं कहा। कांग्रेस की कहा कि दल्हिन की तरह रुठे हुए हैं।

श्री चतुरानन मिश्र : राठी हुई है दुल्हिन

श्री सुरन्द्रजीत सिंह अहलवालिया ल्धियाना में आल पार्टी मीटिंग आपके प्रधान मंत्री ने बलाई थी।

श्री दीपेन घोष (पश्चिमी बंगाल) : "आपके प्रधान मंत्री' क्या है ?

THE VICE-CHAIRMAN (SHRI M. A. BABY): Ahluwaliaji, you have time later on. Your name is there.

SHRI S. S. AHLUWALIA: I am just giving a reply.

THE VICE-CHAIRMAN (SHRI M. A. BABY): You can reply later on.

श्री स्रेन्द्रजीत सिंह अहस्वालिया : उसमें देवी जी ने एक परामर्श दिया एक स्लाह दी कि सिमरनजीत सिंह मान कहा है कि कांग्रेस वाले अगर आयोगे तो हम नहीं जाएंगे और कांग्रेस वालों ने इस पर निर्णय लिया कि कल की बाप यह बहाना मत लीजिए कि अपके कारण सिमरनजीत सिंह मान उस प्लेटफार्म पर नहीं आये। इसलिए हर नहीं गये। उसका असर क्या हुआ कि एवरपोर्ट पर सिभरनजीत सिंह वापस चला गया । वह डायस पर नहीं गया । पर हम लापकी मदद करने के लिए नहीं गये थे। हम आपको मदद करना चाहते थे इसलिए नहीं गरे थे किन्त उसके बावजुद वे बहां पर नहीं गये। इसलिए बाप यह बात नहीं कह सकते . . . (व्यवधान) दोनों हाथ से चला गया।

श्री चत्रानन मिश्र : जनता दल के किसी THE VICE-CHAIRMAN (SHRI M. A. नेता ने कहा कि इसके चलते भारत के अपकी जिम्मेवारी तो खत्म नहीं हो

थे। तो आप रहें सारे राष्ट्र के सामने कि येगा, तो लाठी लेकर आदमी छेदेगा कि आप हमको वे नहीं चाहते थे इसलिए आप हमको एसा करते हैं। अपना राम बोलते हैं... नहीं ले रहे हैं। लेकिन यह हमारा राष्ट्रीय (व्यवधान) कोई हम बोलते हैं। आप मज-कर्तक्य है, हम इसको पूरा करना चाहते हैं, बूरी में हमारी सपोर्ट करते हैं। यह बापने कब कहा । आपको रुठी हुई दल्हन कहा है--अच्छा वापिस ले लेते हैं।

श्रीमती कमला सिन्हा (विहार) : यह अन-पालियाम दी तो नहीं है।

क्षी चत्रानन मिश्राः देखिए, अन-पालियामों हो नहीं है । हम आपको रामायण की एक बहुत प्रस्तिबंध नायिका कहाँगे, तो शायदः बी. जे. पी. वाले विगड़ जारांगे । . . (व्यवधान)

श्री अविवनी कुमार (विद्यार) : हमको एक्सजः नहीं है ।

आप एक ही बात की रट लगाये हुए हैं कि राम को बनवास भेजो, राम को बनवास भेजो, विश्वनाथ प्रताप सिंह को हटाओं, विश्वनाथ प्रताप सिंह को हटाओं। भाई देश को भी तांदिन्दी। ... (व्यवधान)

श्री विश्वजित पृथ्वीजित सिंह (महा-राष्ट्र) : नहीं , बिलकाल नहीं कहा । . . . . (व्यवधान)

कितने लोग . . . (व्यवधान) आप हमको भी ruling. तो दोलने दीजिए ।

धान)

अगर हम अच्छाकाम कर्गे और

... (व्यवधान) वे तो डिप्टी प्राइम मिनिस्टर सपोर्ट नहीं कीजिएगा, तो बोट मांगने जाइ-

थी विठ्ठलराव मोतीराम पटल (गुज-रात) : सपोर्ट हैं, तब भी मजब्री हैं।

थी चत्रानन मिश्र : अच्छा, तो सनिये-रूठते क्यों हैं ?

हमने कहा प्रसार भारती, तो कहा ंकरोंगे, नहीं करोंगे और आखिर में दिसा ।

हम यह कहना चाहते हैं कि जो काम करते हो, भाई भले आदमी की तरह करो । मैं यहते कुछ कहना चाहता हुं और कुछ नहीं कहुंगा । आप आदमी अच्छे हैं । वैसे हम स्बह का भटका हुआ, शाम को घर लॉट श्री चतुरानन मिश्र : तो केकयी की तरह आवा है, तो उसको भटका हुआ नहीं समझते हैं। किसी तरह अकलमंदी से तो कीजिए। अभी पंजाब प्लीडिंग होगा । . . . (व्यवधान)

> श्री विक्यों करा पृथ्वीजिता सिहः : हम अधिकी काम की इंत्रजार में हैं। वह भी जल्दी आ जाएगी ।

> श्री चत्रामन मिश्र : यह इंतजार की कहते है। हम कह रहे हैं कि पंजाब की तरफ ... (व्यवधान)

श्री चत्रानन मिश्र : यही सँट्ल खाइंट, j SHRI M. M. JACOB (Kerala): Now we

SHRI CHATURANAN MISHRA: I did

श्री विश्वजित पृथ्वीजित सिंह : हम आप- j not say that you are not in the Opposition. I say that a critical situation has developed in की हर जगह स्पोर्ट करते हैं। आप यह Punjab in which no political party alone can नहीं कह सकते कि हमने कभी ... (क्यव- solve that problem. There is religious fanaticism. It has been proved in India j that a leader like Mahatma Gandhi could not check that and the country got divided. So, we should श्री चत्रानन मिश्र : हर जगह तो अगप take lessons from that, and all of us, all the एसे ही सपोर्ट नहीं कर रहे हैं। हम अच्छा political parties, should unite and work out a plan, a time-bound programme, and then we काम कर रहे हैं, तो आप संपोर्ट की जिएगा। should move about.

#### [SHRI CHATURANAN MISHRA]

351

This is precisely what I said. Because you cannot understand Hindi, I said it in' English.

The Punjab Appropriation

अभी हमारी सरकार का क्या हाल है, सो भी आपको बता दै। इनकी कोई पंजाब पालिसी नहीं हैं। यह दो घोड़ों पर चलने की सोचे थे-एक बादल और एक सिमरन-जीत सिंह मान का ... (व्यवधान)

एक माननीय सदस्य : फिर क्या हो गया ?

श्री चतरानन मिश्र : दोनों घोड बैठ गये। अब इनका तांगा चलेगा कैसे ? सिमरनजीत सिंह मान एसा है, वैसा है, कांग्रेस वाले गड़बड़ करते हैं, कम्युनिस्ट लोग भी गड़बड़ करते हैं। वह बहुत अच्छा आदमी है।

मारारका जी कहते हैं कि अभी भी अच्छा है। हमको उनसे एतराज नहीं है। उन्होंने लाल डांगा कह दिया, लेकिन उन्होंने यह नहीं सोचा कि लाल डेगा ने भारतीय संविधान को मान लिया, तब हम लोगों ने उसको माना ।

उन्होंने शेख अब्दुल्ला की तुलना दी, लेकिन शेख अब्दुल्ला ने जब कश्मीर का नारा छोड़ दिया, तब हम लोगों ने लिया । इसको भी ा जरा कह दीजिए। अगर सिमरनजीत सिंह मान ... (ध्यवधान) आपकी भी बारी आएगी फिर आप बोल लेना ... (व्यवधान)

श्री शब्बीर अहमद सलारिया : शेख अब-दल्ला ने कश्मीर को आजाद करने का या हिंद्स्तान से अलैहदा करने का नारा दिया ही नहीं था । लिहाजा वह सवाल पैदा ही नहीं

श्री चत्रानन सिश्च : अब आप इतिहास लिखाँगे, तो उसमें यह लिख दीजिए । हम पहले वाला जो लिखा है, उसको बता रहे ਵਾਂ ।

श्री जब्बीर अहमद सलारिया : पहले कहां लिखा हुआ है ? पहले कहीं भी नहीं लिखा For Give the dog a bad name and hang

### वह इल्जाम है, और क्या है?

THE VICE-CHAIRMAN (SHRI M. A. BABY): Anyway, let us not go to Kashmir.

SHRI SHABBIR AHMAD SALARIA:! When the question has been raised, I am entitled to correct him.

SHRI CHATURANAN MISHRA: His line was that India and Pakistan wanted to capture Kashmir. {Interruptions}

SHRI SHABBIR AHMAD SALARIA: That was never his line. That was your line in 1953 for a few days. It was your line, it was your allegation. You tried him, and you failed. You found that your allegation was incorrect. There is nothing on record to show that. But before you make a serious allegation, you must first make it sure.

It is a serious matter and it is the

श्री चत्रानन मिश्र : आप भी इतिहास पढे हैं, हम भी पढ़े हैं, फर्क इतना ही है कि हम आपसे बुढ़े ह<sup>4</sup> । हम उस वक्त भी देख रहे थे .... (व्यवधान)

श्री शब्बीर अहमद सलारिया : मैंने कहा आप कहां से पढ़े हैं ? कौन सी किताब आपने पड़ी है कि जिसमें यह लिखा है ? ... (व्यवधान) मार्क्सवाद किसी प्रोपेगंडा के और क्या है ?

श्री चतुरानन मिश्र : वह जिस दिन आएगा पता चल जाएगा । ... (व्यवधान)

श्री शब्बीर अहमद सलारिया : वह कव आएगा ? ... (व्यवधान) वह बताय में और इल्जाम लगाने से पहले कम से कम सांचिए। Parliament of India.

SHRI CHATURANAN MISHRA: I have made this point. If you want you can

हम तो अभी पंजाब के बार में भी कह रह ह , सून लीजिए। कल उन्होंने कहा है नेहरू जी ने वायदा किया था और गांधी जी ने कहाथा कि अलग हम बना दी ।

[6 SEP.1990]

कि आप बहादूर हैं। स्टेट्स का बनेगा तो सैन्टर-स्टेट रिलेशन्ज पर, व्यक्तिगत तो आप उस ढंग से आपका भी बनेगा। अब कहना उससे फार्वर्ड जाने वाले नहीं हैं, तो जो कर-कि बालिस्तान बनाने के लिए कह रहे हैं तो ना है एक टाइमबाउंड प्रोग्राम बना करके आप कब गांधी जी ने कहा है ? हम लोग गांधी को राष्ट्र के सामने रख दीजिए कि हमारा यह पुजते हैं क्या ? वहीं लोग पुज रहे हैं।... प्रोग्राम है। कांग्रेस पार्दी को खुबी हो तो (व्यवधान) तो इसलिए मैं जो कह रहा था कि मान, हमारी पार्टी को हो तो मान, नहीं जनता दल की सरकार की पंजाब पर अभी हो तो नहीं मानें, जिसको जो करना हो इसको कोई पालिसी नहीं है। इनके दोनों घोड़े बैठ ले करके हम लोग जनता में चर्ल, यह हम गए हैं। वह चल नहीं रहें हैं। कितना आपसे कहने के लिए आए हैं। दूसरी बात ही अच्छा घोड़ा रहा हो, अब आप साँचिए । यहां पर एक भूम की बात चलती है, यहां मैं चाहता हुं कि हम किससे कहैं, हम हमारे जनरल बैठे हुए हैं। यह तो हमारे वित्त मंत्री से कहीं में तो यह तो रूपया पैसा दोने जनरल ने ठीक ही कहा है कि पुलिस का वाले आदमी है। यह पोलिटीकल एक टाइम अत्याचार बहुत होता है, लेकिन एक बार भी बाउंड प्रोग्राम बता दें कि पंजाब की समस्या आप नहीं बोलते हैं कि इन्नोसेंट लोगों को का क्या निदान है ? हम सभी सहयोग करने टैरोरिस्ट लोग बहुत ज्यादा किल्ल करते हैं, को इस प्रोग्राम पर तैयार हो सकें। आप लटते हैं, यह क्यों नहीं कहते हैं ? हम फार्म लेटेड ढंग से रखें। वहत से माननीय सदस्यों ने ठीक ही कहा है ... (व्यवधान)

प्रो. मध् वण्डवते : कोई राजनीति नहीं है। ...(व्यवधान)

श्री चतुरानन मिश्र : राजनीति तो है, अभी आपकी मिनिस्टी पोर्टफोलियों के लिहाज से कहा है . . . (व्यवधान) नहीं-नहीं (व्यवधान) एसातो हम नहीं कह रहे हैं कि आप नान-पोलिटीकल हैं।

But it must come from the political side of the Government, not that the Finance Minister cannot work it out. In that respect I say so.

मैं आपसे यह कह रहा था कि मान लीजिए पानी का सवाल है, चण्डीगढ़ का स्वाल है, किसके लिए बाप इंत्रजार कर रहे हैं ? क्यों नहीं इस पर कहते ? जाप तो पंजाब के डिबेट में हिस्सा लिए हैं, कई बार हिस्सा लिए हैं। यह बात तो जाप भी उस वक्त में बोले हम यह चाहते हैं कि हम किस कार की **हैं कि कांग्रे**स सरकार क्यों नहीं करती है, चर्चा करना चाहते थे कि यहां टौरोरिजर है, तो जब आप यहां पर पहुंचे हैं तो आप क्यों स्मर्गालंग और पाकिस्तान, तीनों कंगड़ंड नहीं कर रहे हैं? इसीलिए हमारा यह कहता है । टोरोरिडम में बहुत पैसा बाता है । है कि जो-जो इस्य जिसको हस्ते मान लिया हमारे बी.जे.पी. के मित्रों ने कहा कि 12-522 RSS/90

वायदा किया गया था उस वक्त कहा गया था है, सरकारिया कमीशन ने जो कुछ कहा है गवर्नमेट से निवंदन करोंगे कि इसकी फिगर दंकि पलिस जितने लोगों को मर्डर करती है वह ज्यादा है या टैरोरिस्ट लोग ज्यादा मर्डर करते हैं और जो ज्यादा करे उसको भी कंडम करनाचाहिए। (व्यवधान)

> SARDAR JAGJIT SINGH AURORA: Terrorism must be condemned.

SHRI CHATURANAN MISHRA: It must be condemned. That is correct. But you don't start with that.

करना चाहते हैं . जो सैक्योरिटी कालैप्सेस है, गल्लियां है। उसी पर That becomes a difficult part in solving the question. Who will go there to solve it, just tell me, if they are killing them?

की चर्चा करना चाहवा (व्यवधान) इसको

सेक्योरिटी बैल्ट बनाया जाए । मै- उस पक्ष में नहीं हुं, कभी इस पर डिबेट होगा तो म अलग से चर्चा करूंगा। म सिर्फा इतना ही कहना चाहता हूं कि तार से जितने देश को आपने घेरा है उसमें बता दीजिए कि उसमें समगलिंग चैक हो गई क्या, या नहीं हुई ? या फिर तार रहने पर भी तार से घ्स करके इधर चला आया ? . . . (व्यवधान) पंजाब के कैस में तो उस तरह की बात हुई थी, इसीलिए हम उनसे जानना चाहाँगे कि क्या हो रहा है? वह काम कर रही है या नहीं काम कर रही हैं ?

The Punjab Appropriation

एक बात सरकार को हम लोग बोल तो दते हैं और हम जनरल साहब से भी कहैंगे कि एक बात तो स्पष्ट होनी चाहिए कि हम अपने देश की एक भी इन्च जमीन किसी दूसरे को नहीं देंगे, एक भी हिस्सा हम दोने के लिए तैयार नहीं हैं। सौ मारिए, हजार मारिए, जितने लोगों को मारना है, मारिए लेकिन इस देश का कोई भी हिस्सा अलग नहीं होगा चाहे कितनी भी धर्माधता हो हम उसका मकाबला करेंगे. लेकिन हम उस पर पीछे नहीं हटेंगे।

दूसरी बात, जो मैं आपको कहना चाहुंगा कि एक बहुत बड़ा भूम यह है कि पंजाब के साथ बड़ी उपक्षा हो रही है। हम सरकार के लोगों की भी बात सुनते हैं, पहले भी और अभी भी तो हम को सचम्च ताज्जब लगता है। मैं आपको उदाहरण दे सकता हं पंजाब में जितना इलेक्ट्रिसटी के लिए इनवेस्टमेन्ट हुआ है पर कीपटा 1145 रापये काह्याहै ... (समय की घंटी) ... और बिहार वालों के लिए 245 रज्पये का ....

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Please conclude.

SHRI CHATURANAN MISHRA: If it is possible give me two minutes more.

कि किसके साथ बताएं डिस्क्रिमिनेशन हुआ है। बिहार का जो स्टील प्लांट है, उसका स्टील खरीदते हैं पंजाब के मुकाबले में प्रतिटन दो सौ रापया मंहगा देकर क्योंकि फ्रेट इक्वालायजेशन उसीतरहकाकिया हुआ। है। आपका भाखरा नंगल नेशनल प्रोजेक्ट हो गया तो हमारी गंगा नहीं हो सकती जो कई स्टेट्स सं होकर पास होती है ? आप अहलवालिया जी से पछिए, जब भारत और पाकिस्तान का बंटवारा हुआ था तो जितने पंजाब के लोग, सिख लोग आए थे बिहार में, आप चलिए में आपको दिखला दोता हा हमने उन्हों जमीन दी, ट्रेंड के लायसेन्स दिए, सम्मान दिया और आप वहां क्या करते हैं? हमने आपको गुरु गोविन्द सिंह दिए और आप हमारे खेत मजदूरों की लाशें भंज देते हैं हमारे बिहार में। इस पर भी तो कोई बोलिए। आर्टिर धर्मका मतलब यही है ? तो हमारा ख्याल है कि यह स्पष्ट ढंग से **बा**तचीत नहीं की जा रही है, उसकी बातचीत की जानी चाहिए, तभी हम इस समस्या का निदान कर पाएंगे ।

मैंने दोनों बात कहीं। पहली कि गवर्न-मेन्ट एक टाइम बाउंड प्रोग्राम बता दे. पालिटिकल प्रोग्राम बता दे। कांग्रेस पाटी का अगर यह कहना है कि हमारा पुरा सम्मान नहीं हुआ तो आपको सम्मान दोते हैं लेकिन आप रूठना बन्द कीजिए। आज राष्ट्र मांग कर रहा है कि सभी रिस्पांसिबल सिटीजन, सभी रिपांसिबल पार्टीज, जो भी खालिस्तान के खिलाफ है, वह एक होकर पंजाब की रक्षा करें। जो भी जोर-जल्म हो रहा है तभी हम उसको मिटा सकते हैं। पुलिस को भंजकर, संक्यरिटी फार्सोस को भंजकर और आर्मी को भेजकर जोर-जुल्म नहीं रोका जा सकता है क्योंकि प्रिसाइजली आर्मी, पलिस, संक्यरिटी फोर्स भी टेरर का ही रूप है। हम इसका कितना ही उपयोग करें, हम **इसकी सीमातों कर** सकते हैं, लेकिन अल्टीमेटली वही होगा ।

•357

Solutions to Political Problems

मान जी ने जो लाइन दी है, मुझे पता की तरह व्यवहार करे, अन्नपूर्ण की तरह नहीं अब इलोक्शन उसके लिए संभव होगा या व्यवहार करे तो शायद घर बस जाए । बात नहीं क्योंकि हमने पिछली बार वोट किया आपकी सही है, मगर आपने हमारी तुलना था तो निश्चित मत दिया था कि अब पंजाब तो कैकयी के साथ कर दी कि हम एकमात्र में हम लोग इलेक्शन कराएंगे क्योंकि मैं राजा विश्वनाथ प्रताप सिंह को हटाने की बात इस पर विश्वास करता हूं कि इलक्शन कराने करते हैं, जो कि सरासर असत्य है या कह के बाद ही स्थिति ठीक बनेगी। हमारे सकते हैं कि सच से परे हैं। जनता ने पांच जनरल साहब ने ठीक कहा कि केन्द्र का कान साल के लिए आपका चुना है तो पांच साल घोडा होगा, उसको दोसकर इलेक्शन न आप राज जरूर करें और इस भारतवर्ष के कराएं, वहां की जनता चुने । हम तो इतना लोगों को कम से कम कुछ देकर जाएं ताकि ही देखेंगे कि कोई एसा आदमी न हो कि भारतवर्ष के लोग आपको भी पहचान पाएं। हमार देश के ट्लाइ-ट्लाइ कर दे। यह हमको दोसनं का अधिकार है। इतना हम देखेंगे। तो इलेक्शन के लिए हम बातादरण तैयार कर क्योंकि डोमोकेसी का कोई दासरा विकल्प नहीं है। अगर आप ब्यराक्रिसी पर कन्ट्रांल करना चाहते हैं, संक्यारिटी फोर्स्स पर कन्ट्रोल करना चाहते है तब भी democracy is the only way out. इन्हीं शब्दों के साथ जिल्ला भी रुपया इन्होंने मोंगा है, वह सब दे दीजिए और हम लोगों ने जो मांगा है, उसका थोड़ा-सा हिस्सा हमें भी विलवा दीजिए । इतना ही मझे कहना है।

श्री स्रोन्द्रजीत सिंह अहल्वालिया : उप-सभाध्यक्ष महोदय, पंजाब के बार में साल में करीब दो-तीन बार चर्चा हम जरूर कर लेते हैं और हर बार वायदे करते हैं कि वहां कोई पोलिटिकल सोल्युशन हो जाए और हर बार इसी उम्मीद से हम अपनी चर्चा को समाप्ति करते हैं। मगर अभी तक इस अंधेरे में कोई उजाला नजर नहीं आता, हर कांत्रिशें नाकाम हो जाती है। मिश्रा जी अभी-अभी कह रहे थे कि कांग्रेस की अच्छी पोजीशन है, मिश्रा जी, जरा ध्यान दंगे आप, आपने कहा कि कांग्रेस की अच्छी पोजीशन है पंजाब में. लेकिन पंजाब में बगर कांग्रेस एक रूठी हुई

अन्त में मझे दुख है कि सिमरनजीत सिंह दुल्हन को तरह व्यवहार न करके अच्छी दुल्हन

उपसभाध्यक्ष महादय, नेशनल फ्रण्ट का यह मेनिफेस्टो है, इन्हीं की लिखी बातें हैं, मैं पढ़कर सुनाउरगा, पंजाब के बारे में लिखा है इन्हों ने ---

बड़ी अच्छी बात है। आप इधर बैठे थे, लिख डालाथा और कहा कि हम यह-यह करेंगे। आपने कहा कि हम जो डिसक्शन भी करंगे किसी से, हमारी तो प्री-कंडीशन हुआ करती थी कि संविधान के इंफ्रास्टक्चर के अंदर जो आकर बात करोगा उससे बात करोंगे. लेकिन आपने कहा कि प्री-कंडीशन भी नहीं होगी। लोगों को आपकी बात बडी अच्छी लगी और आपको लोगों का समर्थन मिला। वाप राज-सत्ता में बाए । इतना ही नहीं.

Punjab: "The National Front government will immediately take steps to resolve the Punjab tangle. Laws that violate civil liberties will be reviewed. All those prisoners against whom there are no specific charges will be released. Wideranging discussions will be held, without preconditions, with leaders of various sections of the people for a political solution to the Punjab problem. A roundtable Conference will be convened for this purpose. Elections to the Punjab Assembly will be held expeditiously. Discussions between Punjab, Haryana and Rajasthan for settlement of disputes will be organised."

[थी सरेन्द्रजीत सिंह अहल्वालिया]

"Sir, we will do well to recall on this occasion when the Government has come to this House for extending the life of this Act by another two years, we will do well to recall, some of the pernicious, some of the sinister provisions of this particular Act. But before I do that, I would like to remind this august House that it was exactly 70 years ago, 70 years and a month ago, on 13th April, 1919, that the Jalanwala Bagh tragedy had taken place, in no other place than Amritsar, and the people who had assembled there were doing what ? They were protesting against the enactment of what is known as the Rowlatt Act, and the real name of this Act was 'an act to cope with anarchical and revolutionary trends.' This was the name officially given to this Act which came to be known popularly as the Rowlatt Act. And under this Act, I was trying to go through this Act, I am not a lawyer, I do not understand all the implications of law like the Hon. Minister of State for Home does, I was trying to go through it and find out what powers the executive took under this Act. Under the Rowlatt Act, the executive took the power to frame somebody to arraign somebody and they had to report to the Chief Justice of a High Court and the Chief Justice was obliged if he was convinced that there was a prima facie case, he was obliged to constitute a three-judge bench to hear the case and dispose it of. There were other provisions about which I will not take the time of the House considering that I have got only 12 minutes. That was the provision in the Rowlatt Act aginst which our countrymen were protesting in Jalianwala Bagh and hundreds and hundreds of them were killed as a result of the firing which was opened on them by General Dyer. And British regime was satanic This is the

word he used. And I would like to i quote Rabindra Nath Tagore. He stated : आपने जो सिविल-लिबरिज की बात की, the time has come when badges of इसके समर्थन में भी आपने बहुत-अच्छो-अच्छो honour make our shame glaring. In the भाषण दिए हुए थे। में एक भाषण का wish to stand by my same wish to stand by my countrymen who j suffered degradation not fit for human कांट करना चाहता हुं। सर, इसी सदन में j suffered degradation not fit for human 11 महं, 1989 को एक सज्जन इश्वर बैठकर beings. If the Rowlatt Act was not fit for human beings, I wonder how the TADA is fit for human beings and we TADA is fit for human beings, and we are the human beings of a free country, a democratic country; we are not under the British rule any more. What could be a greater shame for our democracy that in this year of the Lord, 1989, we, this Government, ....."

> THE VICE-CHAIRMAN (SHRI M. A. BABY): Mr. Ahluwalia, you have only six minutes. You will consume the whole time by reading that speech.

SHRI S. S. AHLUWALIA: I have just started, Sir. This is a matter of Punjab.

THE VICE-CHAIRMAN (SHRI M. A. BABY): But there is the allocation of time.

PROF. MADHU DANDAVATE: How many more lines are there?

SHRI S. S. AHLUWALIA lines Two more only.

PROF. MADHU DANDAVATE: Otherwise, it can be laid on the Table.

SHRI S. S. AHLUWALIA: Nobody will read then. I am just reminding you. This is the speech of your friend Shri Yashwant Sinha in this very august House. He was comparing the TADA with the Rowlatt Act and you people were opposing our moves to control the Punjab situation, sitting here.

"...... has to come before this House and ask for an extension of this Act, which has already been in force throughout the country, for another two years? What could be a greater shame than that ? What could be a greater blot on the name of democracy 7"

और आज आप कहते हैं कि मैं रूठी दुल्हन की तरहबैठाहूं। इन चीजों पर जब आरप यहां पर भाषण देते थे तो सरहद के उस पार what did Mahatma Gandhi say ? He said, the और इस सरहद के इस पार जो अलगाववादी ताकते हैं, उनको ताकत मिलती थी कि हमको बचाने बाले मसीहा, हमारी बात करने

वाले लोग पार्लियामें ट में बैठे हुए हैं। करोंगे, वे और बुलंदी से हमें बचाने की अपनी सिलयाड़ किया था कि ... (श्वासधार) अवाज बुलंद करेंगे, यह उन्हें पता था और यही कारण है जो आज हम भोग रहें हैं और जी ने भी किया था...(ब्दवधान) बार-बार वहां प्रेजिडॉट रूल खत्म होता है, बढ़ाया जाता है और इतना ही नहीं, आपने तो रही, कभी तो सीरियस हो जाया करों। 59 वांएमें डर्मेंट, जिसको तहत तीन साल से ज्यादा वहां पर प्रेजिड ट रूल लगा था, उसको है हम सही बात बता रहे हैं ... (ध्यवधान) भी रिपील करने की आपने रिक्वेस्ट की थी। हमने अापकी मदद की कि आप हमने प्राब्लम को साल्व करना चाहते हैं, अपका समर्थन किया। जो कांस्टीट्य्शन वर्में डमें ट हमने लाया था, उसकी लेने के लिए इसी ने आपकी मदद की । पर आंज यक्षवन्त सिन्हा क्यों चले गए ? क्यों नहीं कहा आ ज कि पंजाब के बारे में बात हो रही है और मेनिफोस्टो में जो कि. सीभाग्य से यहां अजीत सिंह जी भी बैठे हैं, जो हमारे माननीय इंडस्ट्री मिनिस्टर हाँ, ये सेकेटरी जनरल थे और मेनिफेस्टो इाफ्ट करते में इनकी भी मदद ली गई थी। ये लोग क्यों नहीं आज कहते हैं कि साहब मॅरिफोस्टी में यह भी है ? मेनिफोस्टी में सिफ मंडल कमीशन है ? मंनिफेस्टा हमार और बहुत सारी चीजें हैं जिनसे अापकी वोटों की संख्या बढ़ सकती है। कासा वहां पंजाद में नहीं है, पंजाव में आपकी संस्था नहीं हैं।

The Punjab Appropriation

पता है कि आई. के गुजराल<sup>ी</sup> साहब ने कितने दिन जनता दल का झंडा ढोंग है पता है मझे, और कपाल सिंह ने ढांया है। कभी जनता दल के स्टेज पर उनका बोलते दोस लीजिये और कभी चीफ बालसा दीनान के स्टेज पर बोलते दोख लीजिये, आपको नजर आ जायेगा । सोज्ञालिस्ट कहना

वाले वकील, हमारी आवाज को बुलंद करने और समाजवादी कहना आसान है, बनना और बहुत कठिन हैं। महादय, मेरी सिर्फ बात हम जिलना भी अलगाववाद का नारा बलंद है कि पंजाब के साथ पहली सरकार ने भी

श्री राम अवधेश सिंह (बिहार) : राजीव

श्री सुरेन्द्रजीत सिंह अहस्वालिया : च्य

श्री राम अवधेश्व सिंह: जो बात पछ रहे तो फिर इंदिरा गांधी ने किया . . . (व्यवधान)

श्री स्रोन्द्रजीत सिंह अहल्वास्याः लोहिया जी का नारा आ रहा है न।

श्री राम अवधेश सिंह : और किया कुछ

श्री सुरेन्द्रजीत सिंह अहल्वालिया : लोहिया कर दीजियेगा । उपसभाध्यक्ष महोदय, पंजाब के बार में हम सोचते नहीं।

THE VICE-CHAIRMAN (SHRI M. A. BABY): Mr. Ahluwalia, your time is over. How many more minutes do you want? You just mention points.

SHRI S. S. AHLUWALIA: I am coming to points, Sir.

THE VICE-CHAIRMAN (SHRI M. A. j BABY): How many more minutes do | you require? There is so much of business.

SHRI S. S. AHLUWALIA: I will sit down then. I will not speak.

THE VICE-CHAIRMAN (SHRI M. A. BABY): Actually if I were to be strict, I would have asked you to sit down. How many more minutes do you want?

SHRI S. S. AHLUWALIA: Sir, Punjab is an important matter. I may need twenty minutes. If you do not allow, I will withdraw myself. You are dealing j with Punjab and you do not want to give i me twenty minutes. What is this?

THE VICE-CHAIRMAN (SHRI M. A. BABY): You have already taken 12 minutes.

SHRI S. S. AHLUWALIA: Now who will फक speak about Punjab?

एक सम्मानित सदस्य : पाटी टाईम तो कछ है।

श्री सुरन्द्रजीत सिंह अहल्वालिया : पाटी टाईम की बात क्या है? बी.ए.सी. आप फौसला कर लेते हैं। बी.ए.सी. आपने फरेसला किया कि आप नेकॉटिक्स पर और उस पर करोगे। कल हाथ उठाकार चल दिये । कितना सीरियश मेंटर डिस्कश किया आपने ?

THE VICE-CHAIRMAN (SHRI M. A. BABY): Mr. Jacob, you should have given to speak on Punjab should be given more

श्री स्रेन्द्रजीत सिंह अहल्यालिया : जो मैटर डिस्कस करने के हैं वह डिस्कस करते ही नहीं है आप और उस टाईम हाथ जोड़ने लगते हैं आप लोग ।

THE VICE-CHAIRMAN (SHRI M. A. j BABY): Mr. Ahluwalia, now you please! try to conclude within five minutes.

SHRI S. S. AHLUWALIA: I will try. But it is not possible, Sir.

पंजाब के बार में हम गंभीरता से अगर सोचें तो पंजाब का मसला हल होता है। अगर नहीं सोचें तो हल कभी नहीं होता है, क्योंकि हम कहते कुछ हैं और करते कुछ है। अगर आपने यह कोशिश की होती, अगर आपने इस तरह अपने मेनिफोस्टो में नहीं लिखा होता तो बाज पंजाब के जो लोग है वह इस उम्मीद में बैठे है कि यह नेजनल फ्रांट की सरकार आयी है यह टाडा एकट को रिपील करवायेगी। आप नहीं करवा रहे हैं ? उनका रोष बढ़ रहा है। आप आयी थी 1979 में । खली जीप पर ध्रम आये। आपके गृह मन्त्री ने कहा कि साहब कशारीर के हालात पंजाब से भी ज्यादा बदतर हैं, पंजाब से ज्यादा प्रायोरिटी देदी, सारे हालात दूसरी तरफ घुम गये। गाप लुधियाना गये, आलपाटीं मीटिंग थी। आप उसके बाद चंडीगढ़ गर्य। यहां वी.के. यु के भाषण में आपने कहा कि हम दिल्ली कोशिश कीजिये।

भी में बैठकर फाईंलों से इसका फैसला नहीं करेगे, हम एडवाइजरी कॉन्सिल बात करगे। वह एडवाइजरी कॉन्सिल आज तक नहीं बनी। दिन पहले अमृतसर जाकर कहा कि एक हफ्तातक पद यात्राकर गे। पद ही अगर हल है तो इस सदन में बहुत सदस्यों ने कहा है कि पद यात्रा करने किन्त् पद यात्राही हल नहीं हैं। जो वहां बेरिक प्रोब्लम है उसका सोचने की काशिश करिये। पहले भी सदन में कह चुका हूं कि more time to Mr. Ahluwalia, Those who want जब से अफगानिस्तान में रश्यिन फोर्जे आयी थी तब से शुरूआत हुई थी नेकोटिक्स की पंजाब में और आज भी उसका सही परिणाम हैकि होशियारपुर केसीनियर एस**.** पी. किस-किस को सिक्योरिटी मिली हुई थी उसकारिव्य कर रहेथे तो देखाकि एंटी सोशल लोगों को भी सिक्योरिटी दी गयी है, उनको गनमें न दिये हुये हैं और कब किसके आदेश पर उन्होंने सिक्योरिटी दी हुई थी उस पर एक्कन लिया तो उनके तबादले और अच्छी-अच्छी जगह कर दिये गये और काछ दिन बाद उस एस एस पी. का भी तबादला कर दिया गया।

शी राम अवधेश सिंह : कब किया ?

श्री सुरेन्द्रजीत सिंह अहलुवालियाः अभी दो महीना पहले की बात है।

श्री राम अवधेन्न सिंह : अफगानिस्तान में रूस की फॉजें कब आयी थीं?

श्री स्रोन्द्रजीत सिंह अहल्वालिया : फाँज

श्री राम अवधेश सिंह : उस समय किसका राज्य था ?

श्री सुरेन्द्रजीत सिंह अहलुवालिया : मैं तो कह रहा हुं कि हमारा राज्य था। मैं रहा हुं कि जो प्रौब्लम है उसको पकड़ने की

पकड़ने की कारिशत कीजिए । रूस की फाँज हैं उनको वहां पर दिया जाए । आप हैवी वहां से बापस भी चली गई लेकिन उनके नार- इंडस्ट्री वहां पर दीजिए । इस कॉटिक्स की स्मर्गालंग का रास्ता अभी तक एप्रोप्रिएशन बिल तो पास होते ही रहेंगे पंजाब से बना हुआ है और उसको रोकने के लेकिन जब तक वहां बेकारी खत्म नहीं होगी लिए कल हो बिल यहां रखा गया था। उस तब तक वहां आई डिल माइंड की डेविल पर हम डिस्कस नहीं कर सके क्यों कि घर वर्कशाप खत्म नहीं होगी। जाने की जल्दी थी। पर आज भी हमारे पास उसको रोकने के लिए कछ नहीं है। वहां टैरिरिस्ट्स कम है पर टैरिरिस्टों के नारे लगाने वाले यही समगलर है और एंटी सोशल ऍलिमेंट्स है और वह क्यों हुए ? देहात के जितने लोग है, युवा लोग है वे पढ़-लिख गए । चुकि हतों में आजकल मशीनों काम होता है इसलिए वे लोग देकार है। इंडस्ट्री आप लगाने नहीं देते । आप कहते हैं कि बार्डर एरिया है, सेंसिटिव एरिया हैं इसलिए बड़ी इंडस्ट्री दहां नहीं लग सकती क्योंकि सिक्योरिटी रिस्क है। कहीं कोई इ.स.न फेंक दे। आरज कल तो इतने से लड़के बंद हैं। वहां जेल वैलफेयर कर्मेटियां सीफ स्टिकेट ड आर्स्स का गए हैं कि एक बार क्या करती हैं मुक्ते नहीं मालूम । मेरा सुकाव वहां से एफ-16 उड़े तो वह हैदरबाद है कि जैल वैलफोयर कर्मीटयों को काम करना पहुंचता है। मिसाइल छोड़ें तो वह मद्रास चाहिए और उसमें पोलिटिकल वर्कार्स होने पहुंचती है। अर्जाज तो सॅसिटिय जोन पूरा चौहिए । वह जाकर पूर्छ कि आसिर इन भारत है और उस भारत को बचाने के लिए लड़कों की मांगें क्या है ? जरूरी है कि पहले पंजाब को बचाया जाए।

The Punjab Appropriation

पंजाब के लोगों ने सरहदों पर लड़ना है, जिन्होंने कुबॉनियां देनीह<sup>4</sup>, जिन्होंने सरहदों पर दूष्मनों को रोकना है, जो युग-ब्गांतर से कार्बानी दोते आए हैं उनके प्रदोश की हालत यह है कि वहां एक भी स्टील इंडस्ट्री नहीं है। वहां पर एक मंडी है—मंडी | further five minutes. गांविन्दगढ--जिसे स्टील सिटी के नाम से जाना जाता है। यहां करीब 300 रोलिंग **मिल्स है और उनका स्टील बोकारों से**, भिलाई से, दर्गापर से. राउत्रकेला और जमशेदपुर से सप्लाई होता है मगर वहां एक भी स्टील इंडस्ट्री नहीं हैं।

में वित्त मंत्री महोदय से गुजारिश करूंगा कि वह इंडस्टी मिनिस्टर के साथ बैठकर बात-

मैं कह रहा हुं कि जो प्राब्लम है उसको चीत कर और कम से कम जो जरूरी चीजें

अगर आप समभते हैं कि असेंबली के लिए 100,150 या 200 एम एल . ए . चून लेने से फौसेला हो जाएगा, तो मैं कहना चाहता हुं कि इससे फौसलानहीं होगा। पंजाब के दोहातों मों, पंजाब के शहरों मों जो पढ़े-लिसे बेकार लोग है उनको नौकरी देने की जरूरत है, उनको एनोज करने की जरूरत है, उनको कहीं लगाने की जरूरत है। उन चीजों पर ध्यान दीजिए । उन चीजों पर ध्यान दिया जारहा है।

महोदय, वहां जेलों में अभी-भी वहत

THE VICE-CHAIRMAN (SHRI M. A j BABY): Please come to points.

SHRI S. S. AHLUWALIA: I am coming to points

THE VICE-CHAIRMAN (SHRI M. A. BABY): There is a time stipulation.

SHRI S. S. AHLUWALIA: I need a

THE VICE-CHAIRMAN (SHRI M. A. BABY): How is it possible?

SHRI S. S .AHLUWALIA: Okay, I will withdraw.

SHRI M. M. JACOB: He is the last speaker on our side. You may kindly allow him a few minutes more.

SHRI S. S. AHLUWALIA: If you don't allow me to finish my points, I withdraw.

[Shri S. S. Ahluwalia]

I have no problem. The House can sit for five minutes more.

PROF. MADHU DANDAVATE: I allow you five minutes from out of my time. I will cut down the time for my reply.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : All right, please conclude within किस तरह लड़ते ? वे लोग तो ए.के. 47 five minutes. But actually there were only 10 minutes for you but you have already spoken for 20 minutes. Anyway, now you speak for लोग बोट क्लब पर बैठे हुए थे। वे कहते हैं five minutes and conclude.

श्री राम अवधेश्व सिंह : यह रिस्ट्रिक्शन इनके ऊपर भी लगाए । पंजाब के बारे केवल उन्हीं को बोलने का अधिकार है।

श्री सुरन्त्रजीत सिंह अहलुवालिया : आप भी बोलिए नापंजाब के बारे में । तो महोदय, मैं यह कह रहा था कि इन वैल्फेयर कमेटीज में पोलिटिकल वर्कार्स होने चाहिए जो जेलों में जाकर कम से कम पता लगाएं कि आखिर ये लड़के चाहते क्या हैं और इनको क्यों सेक रखा है और इनकी मांग खालिस्तान है ? मैं देखता कि कई बार असबारों में छपता है कि इनकी मांग सालिस्तान है और जब मैं व्यक्तिगत रूप से इनसे मिलता हुं तो वे कहते हैं। हमने तो खालिस्तान की बात कभी कही नहीं । मैंने ऐसी मैगजीन्स देखी है जिनके कवर पेज पर सिमरनजीत सिंहमान भिंडरावाले का फोटो होता है मगर प्री मैगजीन में कहीं भी उनके बारे में कोर्ड अगटिकल नहीं होता । जब से पंजाब एक समस्याबन गयाहै, पंजाब की न्यूज बिकती है। लोग खिंचते हैं उधर । इस प्रवृत्ति को रोकने की जरूरत है और इस तरह से पंजाब का जो गलत प्रचार होता है इसको भी योकने की जरूरत है।

से लड़ने की जरूरत है। हम ब्लैक कटे और ब्लैक कमांडा लेकर जाते हैं और गांव बालों हमारे दिमाग में हैं और घुमाफिराकर हम यही

को कहते हैं कि तुम आतंकवादियों के खिलाफ लड़ों और बार-बार भाषण देते हैं, तालियां बजती हैं और जब आप लौटकर आते हैं तो वह कहते हैं कि भई आपके साथ तो स्टोनगन लिए लोग आए थे, हमारे साथ कौन हैं? आपके स्टोनगन वाले तो चले गए, हम अकेले लेकर आते हैं। अभी कुछ दिन पहले वे कि पंजाब हमारी मातुभूमि है। वह कहते है कि हम कुछ नहीं चाहिए—हमे दुकान नहीं चाहिए, हमें दिजनैस नहीं चाहिए, हमें लोन नहीं चाहिए। उसे सुरक्षा चाहिए, सुरक्षादा। लेकिन आप वह भी नहीं दे सकते क्योंकि आपने जो एन. एस. जी. भेजी बहुमार डाली गई और वहां जा कर अप की पता लगा कि आपकी एन. एस. जी. आतंकवादियों के साथ कन्बैट करने के लिए द्रेन्ड नहीं है। आपको वहां अपनी कमजोरी का पता लगा है आप पंजाब बारे में कुछ सीरियसली सोचें। राउंड टेबल कांफ्रोन्स ब्लाएं। बहुत से स्वतन्त्रता सेनानी हैं, बहुत से एक्स-सर्विसमीन ही, उनकी सर्विसेज को आप युटिलाइज कर<sup>ें</sup>, उनको किसी प्लंटफार्म पर लाकर खडा करें।

मिश्रा जी ने कहा कि पंजाब की पर कैंपिटा इन्वेस्टमेन्ट ज्यादा है । जिस समय भाखडा नंगल डैम बनाथा उस समय हरियाणा और हिमाचल प्रदेश नहीं बने थे और भारुड़ा नंगल बनने के बाद वहां जो इन्डस्टिय-लाइजेशन होनी चाहिए थी वह नहीं हुई । पंजाब में आज भी इतना होते हुए भी हाइजरीका जो एक्सपोर्ट मैक्सिमम फारन रवेन्य अर्नहोता है। बासमती चावल में मैक्सिमम रविन्य मिलता महोदय, इसी तरह से वहां पर टैरिरिज्म है। आज भी वहां फसल की पैदावार की कमी नहीं है। सिर्फ पोलिटिकल सुझाव

कहते हैं। एम.एल.ए. याएम.पी. चूनने से अया यहां का फरैसला हो जाएगा एसा होने | की पर-के पिटा इन्कम हाइएस्ट है कंटरी में । बाला नहीं है। वहां की बेकारी सत्म करने वहां के समाज में जो दांच है उनको खत्म करने के रास्ते निकालिए । वहां के लिए कोई एड-वाजइरी कमेटी बनाइए । खाली पद यात्रा करने संकाछ होने वाला नहीं है।

गया है मध् दंडवते जी दवारा, उसका समर्थन करता हुं और जितना एभाउंट मांगा है पंजाब के लिए वह सारा उसकी देगा चाहिए। धन्य-

[उपसभाध्यक्ष (श्री भारकर अनाजी मासोव-कर) पीठासीन हुए]

श्री राम अवधेश सिंह : माननीय उप-सभाध्यक्ष महोदय, मैं एप्रोप्तियंशन बिल समर्थन करने के लिए खड़ा हुआ हूं। मैंने सोचा था कि शायद अहल्वालिया जी जो बहुत जोर देकर बोल रहें हैं, सचमूच मैं समाधान पंजाब के बारे में सुझाएंगे और उस पर यह सदन और सरकार विचार करेगी। लेकिन अफसोस के साथ कहना पड़ता है कि इनके पूरे भाषण में, जबरदस्ती थोप गए भाषण में नारकोटिक्स निकला, नारकोटिक्स को अलावा कोई प्लाइट इनको भाषण संनहीं निकला। उन्होंने परा जोर जिस बात को दिया।

उपसभाध्यक्ष (धी भारकर अन्ताकी मासोद-कर) : आप अहल्दालिया जी के उत्पर मत नौजवानों ने हथियार पकड़े है यह गलत है। कोलिए, बिल पर दोलिए ।

भी राम अवधेष सिंह : उन्होंने समस्या। सोजने के लिए भाषण नहीं किया, समस्या के समाधान के लिए भाषण नहीं किया, 7.00 P.M. आपने उसमें नारकोटिक्स सोजा। कोटिक्स के जरिये स्मलिंग होती है और समग- उसने मोलिक सवाल पर चिन्तन नहीं किया। लिंग से लड़के बिगड़ते हैं, ऐसा उन्होंने कहा। (व्यवधान)

श्री सुरन्द्रजीत् सिंह बहसुवासिया : पंजाब

**श्रीकमल मोरारका: पं**जाब के बार में भी कुछ ज्ञानवदुर्धन कोजिए राम अवध्श सिंह

श्रीराम जवधेश सिंह: पंजाब की मुख्य मैं इस एप्रोप्तियोक्तन दिल जो पंक किया समस्या क्या है जिन कारणों से लड़के गुमराह हुए हैं, नीजवान गुमराह हुए हैं उन सम-स्याओं पर बाग करनी चाहिए लेकिन इन्होंने वात की वहां की बेरोजगारी पर । कहा कि बेरोजगारी की वजह से लड़कों ने हथियार उठाये हैं। जहांसे वह आते हैं अगर वहांका **हो** हिसाब लगाया जाए--पंजाब से तो इनकी रोजी-रोटी चलती नहीं है बिहार से इनका रोजगार चलता है--तो वहां की इन्होंने चिंता नहीं जताई। बिहार की प्रति व्यक्ति आय 1167 रापये हैं और पंजाब की प्रति व्यक्ति आय 5 हजार है। बिहार स्टील सिटी कहलाता है वहां से पंजाब को स्टील जाता है । जहां स्टील पैदा होता है पुरे देश का 52 फीसदी ... (व्यवधान) में यह बताना चाहता हूं कि बेरोज-गारी की दात उन्हों ने कही तो वह कारण नहीं है क्यों कि बिहार में ढाई के जी. पर की पटा स्टील की खपग है जब कि पंजाब में 46 के.जी. स्टील की खपत हैं। स्टील बरता हैं विहार में और पहुंचता है पंजाब में ।इससे यहां पर सारे कारचाने खड़े हैं। यह जो इन्होंने कहा है कि बेरोजगारी की वजह से वहां राजनीतिक कारण है, अन्तर्राष्ट्रीय कारण है। अन्तर्राष्ट्रीय और राजनीतिक कारण मिल-कर देश को कमजोर करना चाहते हैं और इसी वजह से ये खुराफातें हो रही हैं।

इस भारत सरकार को कांग्रेस को राह पर और काछ मिला नहीं । मैं नहीं चलना चाहिए । कांग्रेसी हुक्मत ने अगपको बनाना चाहना है कि नार- पिछले 42 सालों में देश को बिगाड़ दिया। स्वायत्ताकी ओर बढ़नाहै इस दोश को । अगर स्वायत्त्ता राज्यों को नहीं दी जायंगी तो जो

## श्री राम अवधेन सिह

The Punjab Appropriation

लूट वहां हो रही है वही अन्य राज्यों में भी रहा है। इसलिए स्वायता की ओर हमें कदम होंगी । डा. लोहिया ने कहा था दोश का प्रका- बढ़ाना होगा । चुनाव कराने के लिए डरना नहीं सन चौसम्भा राज्य का होना चाहिए कन्छ चीजों होगा। भारत सरकार को इस दिशा में निश्चित को छोड़ कर, जैसे विद्रेश विभाग है, विस्त तौर पर आगे बढ़ना होगा । बिना चुनाव कराये विभाग है, कम्युनिकेशन और रोह विभाग हम मुर्गीके दिल की तरह अगर आगे पीछे है। राज्यों को स्वायत्ता दिये जाने से मैं करते रहींगे तो काम चलने वाला नहीं है। समभ्रता हुं नौजवानों की काफी हद तक मांगें मान लीजिये, हुक मत में एसा आदमी आ पुरी हो सकती है। आनन्दपर साहब का जाय जो खुराफात करने लगे तो इतना ही करेगा प्रस्ताव जिसको कांग्रेस ने पहले कहा था कि कि जादा से ज्यादा खराफात करेगा, लेकिन गलत है लेकिन बाद में राजीव-लौंगोवाल सम- केन्द्रीय सरकार की छाती के अन्दर वह रहेगा। झौंगा हुआ और हाथ फिलाया तो कहा बिल्कल भारत सरकार के पास संविधान का एक बटन सही है। चुनाव लड़ा तो कहा अनन्दपर है। संविधान में आर्टिकल 356 है जिसके साहब गलत है, इसको माना नहीं जा सकता बटन को दबाकर 24 घंटे के अन्दर खराफाती हैं। राष्ट्रीय एकता **खेरर**े में हैं इस नार पर को केन्द्रीय सरकार ध्वस्त कर सकती है, कब्जे 1984 में चनाव लडा ।

सानं लो ?

श्री राम अवधेन्न सिंह : हम तो मानने के लिए तैयार है, लेकिन विगाडा किसने हैं ? तम लोगों ने बिगाड़ा है। मैं यह कहना चाहता हु कि उसका समाधान यह है कि ऑनन्दपर साहब प्रस्ताव को सही परि-पंक्ष्य में हमको मानना होगा, आज माने या कल मानें, बिना माने काम चलने वाला नहीं है। उसमें तरमीम कर सकते हैं, बैठकर बात कर सकते हैं। स्वायत्तता की ओर हमें जाना पड़ेगा। अगर स्वायत्ता की ओर नहीं जाएंगे तो पंजाब में आज जो समस्या है उससे ज्यादा भयानक समस्या कल को. एक साल के बाद. दो साल के बाद, बिहार में आएगी क्योंकि बिहार प्री तरह से ल्टा जा रहा है। स्वाय-त्तता से अन्दरूनी मामलों में हम अपना प्रंबंध कर सकते हैं, अपने वित्तीय साधनों का इस्ते-मोल कर सकते हैं। आज हमारी हालत कर। हैं ? हमारा स्टील, हमारा बाइरन और 26 मिलियन टन जापान को जाता है और जापान इस शाहरन ओर की बदौलत दानिया मे अपनी ताकत बढ़ांकर दुनिया को लट रहा है। IV. P. Singh was also from the congress.

बेच रहा है, छोटे-छोटे उद्योग बनाकर बेच में लासकती है। इसलिए हम प्रेतीर धी सुरन्द्रजीत सिंह अहल्द्रालिया : तम पर चाहते हैं कि पंजाब में किसी भी कीमत पर चनाव करायें जायें, वहां के लोगों को शासन करने का मौका दिया जाय ताकि वे खुद अपने लोगों के साथ निपट सकों । वहां पर जो ख्राफाती है उनसे निपटने का उनकी मौका दिया जाना चाहिए। इस बात से डरना नहीं चाहिए कि अगर नई हुकुमत का जाएगी ती हम क्या करमें। भोजपूरी में एक कहावत है कि मधा अगर मोटा भी हो जाएगा तो कितना मोटा होगा. ज्यादा से ज्यादा लौड़ा हो जाएगा, भौसा के बराबर तो नहीं होगा। इस-लिए राज्य सरकार कितनी भी ताकतवार होंगी, कितनी भी मजबत होगी, ख्राफात करेगी, जब तक भारतीय संविधान में 356 धारा का बटन है तब तक वह काछ नहीं कर सकती है। इसलिए उसको मौका दोना चाहिए। इसलिए मैं श्री अहल्वालिया की इस बात से सहमत नहीं हां कि केवल वेरोजगारी की वजह से ही ख्रफात है।

> THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Mr. V. P. Singh from congress.

SHRI VISHVJIT P. SINGH: The other हमारे स्टील से पंजाब सारे देश में अपनी चीजे This is a very dangerous thine that vbu

said. The other V. P. Singh was also from the Congress.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): How much time will you take?

conclude very quickly. I will start with my J is only to the Chair. conclusion.

Mr. Vice-Chairman, Sir, the tragedy is that we are sitting here debating the Appropriation Bill and not really discussing the Appropriation Bill because it is all a political debate which is going on. The fact is that none of this including the passing or not passing of the Appropriation Bill has got any effect on Puniab.

श्र**ीराम अवधेन्न सिह**ः आप ही बोल दीजिए ।

## श्री विश्वजित पृथ्वीजित सिंह : मेहरबानी करके आप चुप रहें तो मैं बेलुं।

1 feel very strongly about this matter, Sir. It is a long time since I have spoken about Pimjab. And the last time I spoke about Punjab was probably about one and a half or two years ago. And I am speaking today for only one reason because I have come to know through the newspapers and through the information given to me by various people that there is a very sinister move afoot. And I would like to warn you, Sir, I would like to warn this House, and through the medium of this House, I would like to warn the nation that this is something which is most sinister and dangerous which is about to take place.

. SHRI T. A. MOHAMMED SAQHY (Tamil Nadu): Mr. Vire-Cbairman, Sir, I am on a point of order. He said, he warns you. cannot warn the Chair.

SHRI VISHVJIT P. SINGH: No, no. I am making you aware of the position.

AN HON. MEMBER: It is a warning to the Government.

SHRI VISHVJIT P. SINGH: I will take it back....

SHRI T. A. MOHAMMED SAQHY: You must take it back.

SHRI VISHVJIT P. SINGH: I will take it back if you let me complete my sentence,

[6 SEP. 1990]

(Interruptions')

THE VICE-CHAIRMAN (SHRI SHRI VISHVJIT P. SINGH : I will BHASKAR ANNAII MASODKAR) : It

> SHRI VISHVIIT P. SINGH: Sir, the 'hopes of the people of Punjab have been [ raised by the Parliamentary elections, by the announcement by Governor Ray of the SGPC elections, by the announcement of Governor Ray of the Assembly elections, by the announcement of Governor Ray of the local bodies elections, which announcements were in consonance with the promises made by the Janata Dal in its Manifesto and postelection promises. And, Sir, none of those promises has been fulfilled. And now the sinister move which is afoot is to revive the Punjab Assembly. There are cases pending in the Punjab High Court.

SHRI YASHWANT SINHA (Bihar): Sir, it is sub judice.

(SHRI THE VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR): He is saying so.

SHRI VISHVJIT P. SINGH: I am not mentioning anything. I am just making a point here. I want to mention one tiding to you. You do not understand, Mr. Yashwant Sinha, what the importance of this is because what is happening, Sir, is that the Government counsels have argued that the A.isembly should be revived. The term of the Assembly is about to expire. 5 Years will be over. But they are demanding of the court that the Assembly should be revived for which...

VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : We should not discuss that here.

SHRI KAMAL MORARKA: Sir, this is objectionable...

SHRI YASHWANT SINHA: This is sub judice.

SHRI KAMAL MORARKA: The Court will decide. Why are you deciding?

SHRI VISHVJIT P. SINGH: I am not deciding. The Judge is deciding.

I am telling you. If you revive that Assembly.

The Punjab Appropriation

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): That is finished. okay.

SHRI KAMAL MORARKA: We can revive it once the Court tells. Please do not pre-empt the Court decision.

SHRI VISHVJIT P. SINGH: If you people of Punjab will not forgive you. The (Interruptions) people of Punjab will not pardon you...

SHRI KAMAL MORARKA: Sir, this; naked fascism in the House is not per-; mitted. He is saying, people of Punjab will not pardon me.

SHRI VISHVJIT P. SINGH: I tell you that. They will not pardon you.. . {Interruptions}

SHRI KAMAL MORARKA: Is he speaking from the Ram Lila Maidan or what? People of Punjab have already decided about them.

SHRI VISHVJIT P. SINGH: I have given my warning. And I conclude.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Every j word the Member says in the House has its own importance. Let us not get into the passions. Every word you speak has got some importance. It goes to the nation. I hope, we keep within our own ambit.

SHRI T. A. MOHAMMED SAOHY: As the National Front Government has not committed any sin, they need not be j pardoned by anyone.

SHRI VISHVJIT P. SINGH: They have argued in the Court. They have instructed the advocates to argue in the court, and impressed upon the court that the Assem- j bly should be revived, not only it should j be revived but the balance of the term j also should be given to it. And that will j be playing with the sentiments of the | people of Punjab, that will be playing with democracy in Punjab, that will be getting rid of all the aspirations of the people of Punjab.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): You have finished?

No. 2 Bill, 1990

376.

SHRI VISHVJIT P. SINGH: I have

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) : Subramanian Swamy. Please be brief.

SHRI SUBRAMANIAN SWAMY (Uttar revive the Assembly, we will tell you, the Pradesh): Sir, I will take just two minutes.

> SHRI CHATURANAN MISHRA: Mr. Vishvjit Singh has gone to check his blood pressure.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): I only said that every word that we speak here has got its effect outside. Every word.

SHRI CHATURANAN MISHRA: I agree with you.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, the people of Punjab have had two opportunities to go to the polls. One was in 1985 and the other was in 1989, November. On both the occasions, they have demonstrated their faith in elections. They went to the polls peacefully. Compared to the other parts of India, the elections in Punjab were far more peaceful.

Now, the question that bothers us, the question lhat concerns us, is this. Earlier, the extension of President's rule was sought by the Government and it was given. This period is to expire next month. But the Government has not told us as to what they are going to do. Mr. V. P. Singh, the other Mr. V. P. Singh, has run away. Rather, he has left. But he had a point which, in his anger and blood pressure, he clouded it. The fact is that the Government counsel has made certain statements in the court. What the court should decide, we are nobody to say.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Let us not discuss it.

SHRI SUBRAMANIAN SWAMY: The court may take its own decision. I am not

saying anything about it. Recently, I successfully got two notices issued. {.Interruptions}

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Mr. Swamy, you know that Government counsels arguing one way or the other does not affect the court. In India, the judiciary is independent.

SHRI SUBRAMANIAN SWAMY: But we can criticise the Government for the brief they give to their counsel. And the j brief given to the counsel here is, they are! in favour of reviving the Assembly.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): We should not discuss it.

SHRI SUBRAMANIAN SWAMY: It is a Government decision. Sir, You have been an eminent judge. The concept of *sub judice has* undergone so much change. I, myself, have been taking up contempt of court matters.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): I know you have appearing. (Interruptions)

SHRI SUBRAMANIAN SWAMY: Sir, as I said, the people of Punjab have demonstrated their faith in democracy in the last two elections which were peaceful. Therefore, elections should be held immediately whatever the court decides. Elections should be held next month.

The other point that I want to make is this. Today, in Punjab, in every village, they say that the Prime Minister came in an open jeep and he made so many promises. The real, core, issue today is that nothing has been done since then. Of course, this is an Appropriation Bill. Mr. Madhu Dandavate, as an Opposition Member, has been in the forefront in the Lok Sabha, speaking on various issues. I j just want to ask him one thing. What i happened to those 'terrorists' who killed, or organised the killing of, over 5,000 innocent Sikhs in Delhi and other places? You have done nothing. As a consequence, today, I wonder whether the Prime Minister who, at one stage, had gone in an open jeep, could go in a tank to Punjab. This

is the situation that has arisen. Now, what have you done concretely in the last six months, as a member of the Cabinet? Not as Finance Minister. As Finance Minister, you have got something else to do. As a Member of the Cabinet, can you tell this House as to what you have done in the last six months so that the people of Punjab can say that you have a feeling for them?

THE VICE-CHAIRMAN (SHRI BHAS-KAJ ANNAJI MASODKAR) : Hon. Minister please.

PROF. MADHU DANDAVATE : *At* long last. Thank you, Sir.

Mr. Vice-Chairman, Sir, I will not take much time because whatever be the intensity with which Members expressed their views, I still find a certain common thread running through the views expressed by various Members. To my mind, that is more important.

One of the hon. Members rightly said that if the Punjab problem is to be solved, we must realise that to lead the politics of Punjab, we cannot drop anybody from the Centre by parachute. The leadership has to rise from the root and soil of Puniab. Unless this is done, merely some sort of a transplant in Punjab is not going to solve the problem. Sir, since this the Punjab Budget, allow me to be bit relevant and refer to some of the financial and economic problems. Though I know that hardly anyone has raised those problems, I have firmly believed, not only after being the Finance Minister but even before that, that no one is bora terrorist. Terrorists are actually created on a soil and there are many factors inside the country and across the border that are responsible for engineering the terrorists in Punjab and they are trying to create aberrations and distortions in the politics of Punjab. I have had a number of occasions to go to Punjab, talk to those who are journalists, others who are analysts, political scientists and also those who have some sympathy for the terrorists and I found that in a certain climate the terrorists try to take advantage of the misunderstanding among the youth, try to enlist their cooperation and sell the ranks. Therefore we must try our best to see that the people are weaned away from the terrorists. Sir, in this land

## [Prof. Madhu Dandavate]

we have seen Jayaprakash Narayan who could go to the Chambal Valley and he could ask a number of gangsters to surrender their arms. He believed that basically men are not criminals. Criminal trend is foisted on them. Therefore, on the one hand if there is economic discontent in Punjab, if there are problems of under-development, problems of unemployment, there are certain problems that have been created by smuggling that is taking place across the borders and some youngsters are merely utilised as pawns to see that they get quick money, they are enlisted by some spies and others and utilised as terrorists. In that case, if you try to eliminate those factors, might be, ! what Kamalji said probably some might not have liked it, but the thrust of his! argument was that we must wean away

people from the ranks of the terrorists. Therefore, those who ask us what has been done for development 1 would briefly perly restored. What Dr. Swamy said in the end project the provision that has been made is Rs. 145 crores. For Ropar thermal project Stage III we have provided Rs. 80 crores, for UBDC II the provision is Rs. 12 crores, for Sutlaj provision is Rs. 5 crores. Coming to irrigation projects, the provision Shahnahar & Kandi Canal is Rs. 12 crores, Lining of Channels & Canals Rs18 crores. Low Dams Rs. 6.5 crores and Tube well Installations Rs. 8.70 crores I do not want to give more information about some of the activities, but since one of the hon. Members on the other side referred to fencing, also referred to the problems for bringing about certain changes, I would like to indicate that already the first phase of fencing has been completed. the first phase of flood lights has also been completed, the second phase is on, and we have also made provisions and pre pared the time-table for the third phase. All the problems that have been mentioned, Dr. Swamy for years together. He is known for we have already referred to them.

About the projects in Hoshiarpur and other problems, we are trying to provide the resources for the local bodies in Puniab by raising the octroi and providing

them from Rs. 70 crores to Rs. 120 crores. All those provisions we are trying to make. Therefore, we are quite conscious of the economic and industrial problems. We will take care of them and try to see that because of economic discontent the youth is not termed as a terrorist. That is the attitude that we will take.

At the very outset I would like to lay stress on one more point. Let us not commit a blunder of taking it for granted that all the Sikhs in Punjab are Akalis and all the Akalis are terrorists. All the Sikhs are not Akalis and all the Akalis are not terrorists. Let us not have the equation and identification of all the three elements. You agree with me. Thank you for your appreciation. This being the case, let us not

tarnish any particular community. At the same time, 1 would like this Parliament, the various parties and all secular elements to ensure that the hurt Sikh psyche is pro-

like to tell them that as far as the new is very relevant. It is not merely a question of Government is concerned, for Thein Dam how many men were killed in Delhi or at Bokaro or Kanpur. When people are killed in a particular circum-

j stance, their psyche is hurt. And to heat that is most important. People may academically Yamuna Link discuss whether the Bluestar Operation was Power Project the provision is Rs. 4 crores correct or not. Some of us strongly spoke and for Rice Straw Thermal Project the about it and I can say that our friend, who was the President of our party, Shri Chandra Shekhar, issued a statement. I know in the other House and in-

> this House also, harsh language was used against him. But everybody today believes that whatever be the justification-even those who ruled at that time, all of them realise -it had hurt the Sikh psyche.

> SHRI SUBRAMANIAN SWAMY: Why don't you make him the Prime Minister He can solve the Punjab problem.

> THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR) You said that he made the last point. He is giving you the last point.

> PROF. MADHU DANDAVATE: I know quick solutions of very long problems. But I would,like to seek his advice in his chamber and not in this. Chamber.

I was trying to point out that some people try to analyse the problem and objectively

[6 SEP. 1990]

try to come to the conclusion under what circumstances the tanks and machine-guns had marched towards the Gurdwara. I would like to pose a question. I do not want to hurt the religious sentiments of any community. Imagine for a moment, whether it is a Hindu temple, or a mosque or a Gurdwara which given shelter to might have undesirable elements and as a result of that the tanks and machine-guns were to move to that temple, or mosque, or Gurdwara, let me tell you that there are religious-minded people, inspite of the fact that some anti-social elements were being harboured by that religious institution, whose psyche would have been disturbed. whether it would been a Hindu temple, or a Muslim have mosque, or a Gurdwara or even a church. Therefore these sentiments should be taken note of. Rather than rubbing that particular issue, we have to see that the disturbed payche-is properly restored.

are other problems which been raised by hon. Members and I will very briefly take note of some of those problems. For instance, there was one point which was raised by a number persons and I fully agree with this merely through administrative machinery, it will not be possible for us to solve the Punjab problem. If we feel that merely by tightening the police machinery and putting more efficient police officers with more efficient rifles and guns, we will be able to solve the problem, it will not be so. therefore, some administrative solution the problem will not do. And I also fully agree with one particular point of view that some of the officers were guilty of certain crimes and if the same machinery is allowed to continue, in that case people will not have confidence in that machinery. I agree that this particular problem has got to be examined.

When we talk about violence, sometimes we rather glibly talk about the actions of security forces. But I must say that while we can condemn the atrocities by the police and State violence, let us not even obliquely try to justify the violence by the, terrorists. And today .go .and see the scene. I had the opportunity to go to Jalandhar, Amrit-sar and a number of other places and some of the rural areas. And I got the picture that now a days, these terrorists do not

attack Hindus so much as they attack the Sikhs because I was just talking to Mr. Sikander Bakht, in the old freedom days, those who stood by nationalist leaders like Maulana Abul Kalam Azad or Khan Abdul Gaffar Khan were always regarded by the communalists as enemy number one. And they used to say, "You are not prepared to join the Muslim League"—that is, the mainstream Muslim party—"and you have the temerity to follow Maulana Abul Kalam Azad, Khan Abdul Ghaffar Khan and Mahatma Gandhi; you will be our target No. 1." And those who were nationalist Muslims, they were attacked by the communalists more than others. That is exactly what is happening today. The terrorists are not very much disturbed if the non-Sikhs do not support them. But they tell the Sikh community today, "You are Sikhs; we are working for Khalistan; we want to give expression to your aspirations and, in spite of that, you are not prepared to join our slogans and, therefore, you are our enemy No. 1." Just try to find out how many Sikhs are being killed today. They are at the forefront so far as the victims are concerned. Just as it happened in the pre-freedom days when the nationalist Muslim was enemy No. 1 of the communalist Muslim, similarly today, as far as the terrorists are concerned, they consider the secular Sikhs, the valiant Sikhs, the nationalist Sikhs and those who refuse to be the victims of terrorist politics as their enemy No. 1.

Therefore, for this, as my friends, especially from the left, have rightly said, we must have mass mobilization of the people by the side of secularism. But we must understand, when we talk of secularism in the context of Punjab, what we do mean. Secularism does not merely mean non-religionism, non-opposition to religion. For instance, there are people belonging to various religions and there are men like me who don't profess any religion at all. But secularism means coexistence of all the religious groups and even those wh? don't believe in religion, and harmonious relationship among them. That is what is needed and that atmosphere has to be creat edithere. Therefore, if you move on a communal line as far as the politics of Punjab is concerned, I think it will be a very wrong thing. I do not want even politics of .v:...'.....

SHRI M. A. BABY: Will you please yield for a while? When you define secularism, one very fundamental plank is of separation of religion from the State That is also very important.

PROF. MADHU DANDAVATL: That is right. When I say peaceful co-existence and religious group will feel that they are being suppressed. And remember, when we talk of minorities, let us be very clear.

THE VICE-CHAIRMAN (SHRI BHAS KAR ANNAJI MASODKAR): Probably he is speaking of the negative. You are apealing of the positive.... {Interruptions) ....

SHRI SUBRAMANIAN SWAMY: In communist countries, I think, the State is j antireligion. .. (Interruptions).

PROF. MADHU DANDAVATE: I think that concept is changed today. Today you go to Moscow and you will find that there is a revival of many churches, and there the State has taken that attitude.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Let us be in Delhi, not in Moscow!

SHRI DIPEN GHOSH: And let us coexist.

PROF MADHU DANDAVATE: I hope "Moscow" is not unparliamentary, Sir.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): No, not at all.

PROF. MADHU DANDAVATE: kope, at least after Gorbachev, he won't say that.

VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) :i They have revived all the churches there,

I was trying to point out is, when we take this attitude, I would like the pseudo-radicals also to take note of the! fact that when we talk of minorities, there might be certain groups who will be i minorities at the national level and, when we take certain States, it might be that; those who are the majority ali over

j India might be minorities in that parti-j cular State. In the case of Kashmir when we talk of minorities, in that particular State, probably, Hindus may become a minority. And, when we talk about the minorities, whether Hindu minority in Kashmir or Sikh minority elsewhere, some people say that this is harmonious relationship, that means even the pseudo-secularism and this is minorityism. But State has to act in such a manner that no it is not so. In politics, in Parliament and in our social life, what is the test of democracy? It

is not what rights and privileges that the majority in the House enjoys but the rights and privileges that a dissident minority enjoys, and that i decides whether we have democracy in this House or not, whether we have democracy in our social life or not.

Therefore, our Constitution has rightly prescribed certain privileges and prescriptions for the minorities, no matter whether they are linguistic minorities, religious minorities and so on. Therefore, we have to take proper precautions about this and see that not merely in terms of what we write in the Constitution but in ground reality we must be able to offer that type of protection and create that type of climate. Then I don't want secessionism. Therefore, I would like that even in the context of Punjab we must have a twin policy, and the twin policy should be flexibility with firmness, firmness in dealing with terrorist activities. If we find that my attitude, flexible attitude, leads me to generate some sort of sympathy for the terrorist activities, I think, it will be a very wrong thing. There should be firmness about the terrorist activities and flexibility about the legitimate demands. legitimate aspirations of the various sections of the population. And in relation to Punjab that particular aspect will have to be borne in mind

There is one more aspect to which many PROF. MADHU DANDAVATE: So, what Members have referred. Our friend, Mr. V. P. Singh, who spoke in the end also touched on the point, and that question is what options and alternatives are open to us. Theoretically there are three options in Punjab. One possibility, the first alternative is that we can have revival of the Assembly. Only 'theoretical options [ am mentioning. The second is the possi-sility of fair and free elections. And the third possibility is President's rule

My friend, Mr. Yashwant Sinha righty said that whatever is in the realm of the court of law, let us not discuss here. Therefore, whether the Assembly will be revived or not, neither the Parliament can decide nor can the political parties decide about it. Fortunately, in this country still a free judiciary is there. Therefore, whatever be the decision of the judiciary, that might be one option. But, if you ask me, if projecting what is likely to happen in the court does not violate the ethics regarding judiciary—that is not so, even in the Golaknath Judgement, the Sajjan Singh Judgement and other judgements some people had expressed what the judgements were likely to be in this very House and in the other House; that is not supposed to be violation of ethics regarding judiciary-my own personal feeling is, looking to all the precedents, I do not expect that any decision may come about the revival of the Assembly. But we cannot predict. That is one option.

the Punjab Appropriation

The second option is fair and free elections. I do not want to go into problem about last time how fair and free the elections were. But I agree that if fair and free elections' possibility is there, it is very wrong to reject the path of fair and free elections. But who will decide. what is the assessment, whether fair and free elections are there? We have Parliament. We have various political parties. We have the Opposition and ruling parties. We can sit together and find out what our assessment is. We can study the ground reality on the basis of the experience of our own political parties actually functioning in Punjab. We can sit together, and without dividing ourselves on the basis of the borders of the parties, we can try to evolve a consensus. Do we not evolve consensus on a number of issues? On the question of non-aligned policy, are we not able to evolve a consensus? As far as the basic fundamentals of the economic planning of the country and the country's economy are concerned have we not ensured some sort of a consensus? Therefore, regarding our assessment whether fair or free elections will be possible or not, I think, we should consult among ourselves, and with a free mind and without any prejudice and bias

against the elections if we can come to the conclusion that there is an environment, a political environment that is suited to holding elections there, you can rest assured that the National Morcha Government will not at all come in the way of the elections. But we will be guided by the consensus amongst all the parties. We will not divide the opinion on the basis of political parties, and if we...

SHRI YASHWANT SINHA: Just a second. That means that the Government has an open mind on this.

PROF. MADHU DANDAVATE: Yes, ves, of course.

SHRI YASHWANT SINHA: Will it be right to say that we have not closed our options regarding this?

PROF. MADHU DANDAVATE: Not at all. Exactly that is what 1 am saying. When my colleague rightly wants my specific commitment, I would like to say that as far as our Government is concerned, even on the basis of the Cabinet decision, we have decided that that option is completely open, and we will be guided by the environment which is assessed by political parties not only functioning in Parliament but the ground reality of the political parties in Punjab on the basis of that.

Third, of course, is that if at all the first option and the second option are closed, then, there is no third alternative. In that case inevitably we will have to move to President's rule. But we are not looking to President's rule as the desirable alternative. When everything gets rejected by the situation, then only we will think in terms of that. I think, in the past also we have applied the same logic. Therefore, as far as elections are concerned, we are taking that attitude

SHRI SUBRAMANIAN SWAMY: That means Parliament session will be again very soon.

PROF MADHU DANDAVATE: There are Parliamentary parties. They can j be consulted. It is not merely......

SHRI SUBRAMANIAN SWAMY: But Gandhi was the Prime Minister, I may be without an amendment.

Tne Punjab Appropriation

to me. If at all the President's Rule is to be continued, it is very clear. You know before party had produced. I produced one particular page, which was a political resolution of the November the term will be ending. Therefore, Akali Dal. When Mr. Morarji Dasai was the if we have to have the President's Rule, there is Prime Minister, he was very firm. He said you no provision, because all the Constitutional-avenues have been closed. Unless we are able to have the Constitutional amendment, that possibility is not there. If at all that particular option is forced on us, there is no other clear resolution in which through a resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in which through a resolution in the clear resolution in the c have to be taken up.

controversy that election, the former Prime Minister came unity and integrity. I suspect nobody's loyalty. out with a statement saying that we are all supporters of the Anandpur Sahib Resolution. So, with that they went to the polls.

SHRI CHATURANAN MISHRA: They a monopoly of treachery. referred it to the Sarkaria Commission,

PROF. MADHU DANDA.VATE: The

Commission came afterwards. I am corning to that later on. But later on I felt-please don't blame me if I use the term -----some people derive vicarious satisfaction. The persons who dubbed the Opposition parties—the BJP, the Janta Party, the left parties, the Congress (S), all of them-as supporters of the Anandpur Sahib Resolution and betraying India's unity and integrity, the same persons when the Accord took place, put one clause that as far as the Anandpur Sahib Resolution is concerned, whatever they had said in the past, they would ignore it and would keep their mind open j and try to find out from the Sarkaria' Commission as to what exacty is the inter- j pretation of that. Anyway, when others dogmatic attitude. When Mrs. Indira

you, cannot extend the President's Rule permitted to narrate my own experience. When she started attacking the Opposition parties on PROF MADHU DANDAVATE: Just listed Resolution, I produced a White Paper her own alternative but to have an emergency session of parliament. In that case if at all it is necessary, the Constitutional amendment will the Akali Dal Saying that they stand by India's unity and integrity. I conclude my observation I would also make it very clear that as far as by saying that our Government and our party Khalistan and Anandpur Sahib Resolution are takes a firm position as far as India's unity and concerned I do not want to go into the integrity is concerned. The 1947 partition of of the Anandpur Sahib India was the first and the last partition of Resolution. But remember, when the last India. No partition of India will take place elections took place, just a day or two prior to after that and we are committed to India's

> No particular religious group or community has a monopoly of patriotism and no particular religious group in this country has

श्र**ी राम नरोज्ञ यादव** (उत्तर प्रदोश) : इसमें तो कहीं किसी का विवाद है नहीं।

ओ. मध् वण्डवते : वहीं मैं कह रहा हां।

श्री राम नरका **याद**व : किसी पाटीं विवाद नहीं है।

प्रो. मध् वण्डवते : आप स्निए तो, वहीं कह रहा हूं, मेरा एक वाक्य पूर्ण होने के लिए इंतजार करें। मैं आपको बता रहा हूं, यह किसी सिर्फ पाटी की राय न्हीं है, नेशन का कमिटमेंट **है** पालियामेन्ट का कमिटमेन्ट है। हम लोगों ने बार-दार यह कहा है। वर्ष 1962 एक्कन हुआ तो हमारी पालियामें ट ने वही इंटीग्रंट यनिटि का किया, 1965 में हमने don't subscribe to that, they don't take a यह किया और आज हम सब पार्टियां मानती हैं, लेकिन साथ ही साथ यह भी में आपको बताला हो,

the attitude.

If through our behaviour we are able to communicate that feeling to various religious doubt that no community and no religious group or no linguistic group will develop that feeling that we are supporting anyone else. But unfortunately sometimes we indulge in pampering. We indulge in appeasement and sometimes we try to doubt the character and the integrity of some people and that is why the complications take place. If we avoid all these, just as some of the problems we have solved by common cooperation we can bring normalcy. Only the other day when the Praspr Bharati Bill was passed if yon would have listened to the speeches that were delivered in the other place — say at the other place because according to the rules you cannot refer to the other Hou-e also—at other place emerged. We found that a new cooperation has taken place but when we walked only a concerned. few feet to the Upper House we found slight cracks took place.

SHRI SUBRAMANIAN SWAMY: This asked you why we are not doing it. is a wiser House.

MADHU DANDAVATE see that

SHRI SIKANDER BAKHT: Don't you denigrate my citizenship.

we talk of minority,

Nobody can monopolise patriotism and don'twe feel that it is only one particular religious think that anti-social elements or anti-national group that is the minority. I think in every elements are restricted to any particular society, in every Parliament every House and religious group or community. I think in this in every Committee, it is not the majority's land of Gandhi,! we have a composite culture case but it is the dissidents' and the minorities' There is no primary citizenship for any case which decides the content of democracy.

श्री दत्रानन मिश्रा: वित्त मंत्रीजी एक is subordinate and nobody is primary. That is हमारी सरकार को जहां तक चंडीगढ सवाल है, पानी का सवाल है या इस तरह की groups in the country, I have not the least जो समस्ताएं है, जो वह लोग रख रहे हैं. इनको तय करने में हम क्यों दरे कर रहें

PROF. MADHU DANDAVATE: Firstly, I may remind my friend that some of us were part and parcel of the eleven rounds of talks that have taken place in the old days where one by one the problemis were solved. I may remind the House that even when we sat in the tripartite committee meeting wherein the Akali Dal. the Opposition parties and the then ruling party and the Government representatives were there, out of ten issues, nine issues were already settled. For instance, it was agreed by the Akali Dal, as far as the water dispute is con — speeches after speeches a new chapter has cerned, that it may be referred to a Tribunal. As far as a uniform law for aurudwaras is

> SHRI CHATURANAN MISHRA: It has not yet been sent to the Tribunal. That is why I

PROF. MADHU DANDAVATE: Whether : it is the question of gurudwara law, whether it Naturally, wherever you are there that is is the question of language in which the kirtans bound to be I wiser House. The wisdom of are to be recited from the All India Radio, this House is epitomised by Dr. Swamy. I can border disputes and the water dispute, one by one they were settled and only half an issue was left unsettled and that is Abohar and Fazflka. These were two things which were left. I remembe, -I do not want to take his PROF. MADHU DANDAVATE: Not at name —but one Home Minister at that said "I all. I see the minorities are there, political think, we have already sorted out almost all the minorities, linguistic minorities and religious issues, only half an issue is left and the phrase minorities. Unfortunately in this country when that he used was "the elephant has safely passed through the gate,

only the tail is left behind." I jocularly said in a sense of humour "Mr. Home Minister, the elephant has safely passed through the gate but if the tail is left behind, I hope the tail will not wag the entire elephant and bring it back." Something happened which I do not want to relate. Let us forget all the memories of past politics but something had happened at the political level. Therefore, what was sought to be settled was disrupted and again the politics of confrontation began at a later stage. I can assure our colleague that questions for which the solution is already arrived at and accepted, we will make all possible efforts to see that is pushed forward. The question of referring the matter to the Supreme Court, as far as the water dispute referred to the Tribunal is concerned and as far as other problems are concerned we will look into these. Some of them have already been settled. I must again point out that we have made some commitments like the one that we will remove the 59th amendment which took away not only right to property but right to life itself. We have removed it Dr. Swamy spoke of the psyche of those killed in Bombay, Kanpur and Bokaro. We set up the courts and we had decided that that should be enquired into. As far as widows are concerned, we solved their problems and the question of pension was already there. Like that, a number of questions were solved. I fully agree with you.. {Interruptions).

SHRI CHATURANAN MISHRA: What about Chandigarh?

PROF. MADHU DANDAVATE: About Chandigarh also, I will tell you. As far as Chandigarh is concerned, they want the entire package to be settled. We are definitely of the view that Chandigarh will be the capital of Punjab. On that also, there is no difference. Therefore, in a piecemeal manner, the issues cannot be solved. There are certain tensions. Whatever lapses are there, I modestly and humbly accept all those failures. I will not consider them as our successes and whatever is unresolved and unsolved, we will try to solve that. But let us try to do it with the cooperation of

all the parties, whether Opposition or ruling. But do it in a particular perspective. Don't merely try to put the entire blame on the political parties. Let us for the time being also forget what happened in the past because every time we try to dig the past—you dig our past and we dig your past—in that case the future of Punjab cannot be built up. So in the interest of the future of Punjab, let us bury your past and our past also and concentrate on the future. If we do it unanimously by mobilising the sense of the people, we still will be able to solve the problem and in that you will find our Government will not be wanting. Thank you, sir.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Now the question is :

"That the Bill to authorise payment and appropriation of certain sumps from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1990-91, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHATRMAN (SHRI BHASKAR ANNAJI MASODKAR): We shall now take up clause-by-clause consideration of the Bill.

Clauses 2, 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

PROF. MADHU DANDAVATE: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

PROF. MADHU DANDAVATE: Sir, there is one more Bill.

THE VICE-CFAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I am taking it up. Now let us decide how much time we are going to sit because after two Appropriation Bills... (Interruptions).

these two Appropriation Bills without any be extended or it is going to end tomorrow? debate.

THE VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR): No, is not being extended, (Interruptions). Now, there are hon. Members who are waiting.

SHRI M. M. JACOB: Sir, I have one point.

Appropriation (No. 3) Bill, 1990 should be the discussion on the industrial policy going taken up.

Finance Bill was bulldozed in this House and be taken up tomorrow? (Interruptions). nobody ever opened his mouth on the Finance Bill. In this background at least a nominal time worry about it tomorrow. There is no question may be allotted to the finance Bill and the of burying it today. Appropriation Bill now. Of course, one hour is set apart. It can even be reduced. But you give postponed for more than two weeks. There is some time for this. And if the House is going to sit longer, then you have to think about the arrangement of food also. I hope it may not be that much. The Minister of Industry is today sitting here. Yesterday, he was not here. We are not particular also. (Interruptions).

THE VICE-CHAIRMAN (SHRI will be no discussion and the Bills would be passed. But anyway, it is for the House to decide and I cannot stop the discussion.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Sir, it is for the House to decide. I had a talk with the Leader of the Opposition in the evening and he also agreed that these two other matters can be passed without much debate

If any Member wants to participate, I have no objection at all. It is just a suggestion to the House. I am not stopping a debate at all. It is for the House to decide, as I said. But if we can finish it quickly, it will be better.

THE VICE-CHAIRMAN

(SH

BHASKAR ANNAJI MASODKAR): Yes, we will try to finish it quickly.

SHRI SUBRAMANIAN SHRI DIPEN. GHOSH Sir, we can pass Can we know whether the Session is going to

> THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): No, it let us not waste time. {Interruptions).

SHRI V. NARAYANASAMY (Pondi-SHRI CHATURANAN MISHRA: Sir the cherry): Some Members are sitting for that. Is to be taken up? (Interruptions). Are you SHRI M. M. IACOB •. Sir, last time, the going to bury the industrial policy? Or will it

PROF. MADHU DANDAVATE: We will

SHRI V. NARAYANASAMY: It has been no justification in that.

THE VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR): There is a common complaint about that. I know. Let us decide the agenda today. Now we will take up the Appropriation (No. 3) Bill, 1990 and then the Appropriation (Railways) No. 3 BHASKAR ANNAII MASODKAR) : I must Bill, 1990. And there is one statutory tell you. I was given to understand that there resolution which does not involve any discussion.

> SHRI KAMAL MORARKA: If on the Appropriation (Railways) Bill there is going to be no discussion, it can be passed first.

> THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): These are Bills which evoke some debate. Now, the Appropriation (No. 3) Bill, 1990.

The Appropriation (No. 3) Bill, 1990 THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1990-91, as passed by the Lok Sabha, be taken into consideration."